

खण्ड-06 सत्र -03 (भाग-01)
अंक-29

मंगलवार 29 मार्च, 2016
09 चैत्र, 1938 (शक)

दिल्ली विधान सभा की कार्यवाही



सत्यमेव जयते

छठी विधान सभा तीसरा सत्र

अधिकृत विवरण
(सत्र-03 (भाग-01) में अंक 27 से अंक 31 तक सम्मिलित हैं)

दिल्ली विधान सभा सचिवालय
पुराना सचिवालय, दिल्ली-110054

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सत्र 3 भाग (1) मंगलवार, 29 मार्च, 2016/09 चैत्र, 1938 (शक) अंक 29

दिल्ली विधान सभा

सदन अपराह्न 2:00 बजे आरम्भ हुआ।

माननीय अध्यक्ष महोदय (श्री राम निवास गोयल) पीठासीन हुए।

सदन में उपस्थित सदस्यों की सूची:

- | | |
|--------------------------|------------------------------|
| 1. श्री शरद कुमार | 11. श्री जितेन्द्र सिंह तोमर |
| 2. श्री संजीव झा | 12. श्री राजेश गुप्ता |
| 3. श्री पवन कुमार शर्मा | 13. श्री अखिलेश पति त्रिपाठी |
| 4. श्री अजेश यादव | 14. श्री सोमदत्त |
| 5. श्री महेन्द्र गोयल | 15. सुश्री अलका लाम्बा |
| 6. श्री वेद प्रकाश | 16. श्री आसिम अहमद खान |
| 7. श्री सुखवीर सिंह दलाल | 17. श्री विशेष रवि |
| 8. श्री ऋतुराज गोविन्द | 18. श्री हजारी लाल चौहान |
| 9. श्री रघुविंद्र शौकीन | 19. श्री शिव चरण गोयल |
| 10. सुश्री राखी बिड़ला | 20. श्री गिरीश सोनी |

- | | |
|--|---------------------------------|
| 21. श्री जसनैल सिंह
(राजौरी गार्डन) | 37. श्री करतार सिंह तंवर |
| 22. श्री जसनैल सिंह
(तिलक नगर) | 38. श्री प्रकाश |
| 23. श्री राजेश ऋषि | 49. श्री अजय दत्त |
| 24. श्री महेन्द्र यादव | 40. श्री दिनेश मोहनिया |
| 25. श्री नरेश बाल्यान | 41. सरदार अवतार सिंह
कालकाजी |
| 26. श्री आदर्श शास्त्री | 42. श्री सही राम |
| 27. श्री गुलाब सिंह | 43. श्री नारायण दत्त शर्मा |
| 28. श्री कैलाश गहलोत | 44. श्री अमानतुल्लाह खान |
| 29. सुश्री भावना गौड़ | 45. श्री राजू धिंगान |
| 30. श्री सुरेन्द्र सिंह | 46. श्री मनोज कुमार |
| 31. श्री विजेन्द्र गर्ग | 47. श्री नितिन त्यागी |
| 32. श्री प्रवीण कुमार | 48. श्री ओम प्रकाश शर्मा |
| 33. श्री मदन लाल | 49. श्री एस.के. बग्गा |
| 34. श्री सोमनाथ भारती | 50. श्री अनिल कुमार बाजपेयी |
| 35. श्रीमती प्रमिला टोकस | 51. श्री राजेन्द्र पाल गौतम |
| 36. श्री नरेश यादव | 52. सुश्री सरिता सिंह |
| | 53. श्री श्रीदत्त शर्मा |
| | 54. श्री जगदीश प्रधान |
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दिल्ली विधान सभा

की

कार्यवाही

सत्र-3 भाग (1) मंगलवार, 29 मार्च, 2016/09 चैत्र, 1938 (शक) अंक-29

सदन अपराह्न 2.00 बजे समवेत हुआ।

माननीय अध्यक्ष महोदय (श्री राम निवास गोयल) पीठासीन हुए।

तारांकित प्रश्नों के मौखिक उत्तर

अध्यक्ष महोदय : प्रश्न क्रमांक-1 श्री प्रवीण कुमार

श्री प्रवीण कुमार : आपकी अनुमति से प्रश्न क्रमांक 1 प्रस्तुत है।

श्री विजेन्द्र गुप्ता : अध्यक्ष महोदय, मैं आपके माध्यम से कह रहा हूँ जल्दी क्या है?

अध्यक्ष महोदय : आप मेरे माध्यम से कह सकते हैं। हां, बोलिए। आप क्या कहना चाहते हैं बताओ?

श्री विजेन्द्र गुप्ता : नियम-54 में मैंने दिल्ली अधीनस्थ चयन बोर्ड से संबंधित ध्यानाकर्षण प्रस्ताव लगाया था जी।

अध्यक्ष महोदय : हां, नियम 54 में ये सारे विषय मैंने पढ़ लिये आपके। इसको लेंगे अभी जब चर्चा आएगी सारी।

श्री विजेन्द्र गुप्ता : नहीं, मैंने ध्यान आकर्षित किया है दिल्ली सलैक्शन सबोर्डिनेट सविर्सिज बोर्ड को भंग करने की बात की है हमने। क्योंकि वहां पर अभी जो घटना

घटी थी, अभी आपने 300 छात्राओं का सलैक्शन रद्द किया है क्यों? क्योंकि वहां करप्शन हुई।

अध्यक्ष महोदय : विजेंद्र जी अभी चर्चा होगी सारी, राज्यपाल के भाषण पर चर्चा होगी, समय का अभाव है, मुझे समय लगेगा, मैं देखता हूं। इसको मैंने रखा हुआ है, मैंने पढ़ भी लिया है सारा।

अध्यक्ष महोदय : हां, प्रवीण जी केवल प्रश्न पढ़िए मत, हां नम्बर बोल दीजिए माननीय मंत्री जी उसका उत्तर दे देंगे।

श्री प्रवीण कुमार : मैं आपकी अनुमति से मैं प्रश्न क्रमांक 1 प्रस्तुत करता हूं।

क्या **स्वास्थ्य** मंत्री यह बताने की पा करेंगे कि :

(क) क्या यह सत्य है कि एनजीटी के निर्देश पर यातायात नियमित करने के लिए लाजपत नगर में जर्सी बैरिकेडस लगाए गए हैं; और

(ख) यदि हां, तो क्या यह भी सत्य है कि इन प्रतिबन्धों के कारण क्षेत्र वासियों को घूमकर आना पड़ता है और आपात स्थिति में परेशानी का सामना करना पड़ता है;

(ग) यदि हां, तो इस क्षेत्र के निवासियों को राहत प्रदान करने हेतु सरकार द्वारा कोई वैकल्पिक उपाय करने का प्रस्ताव है?

स्वास्थ्य मंत्री (श्री सत्येन्द्र जैन) : अध्यक्ष महोदय, प्रश्न संख्या 1 का उत्तर प्रस्तुत है:

(क) हां, यह सत्य है कि माननीय एनजीटी के आदेशानुसार लाजपत नगर सेन्ट्रल मार्केट क्षेत्र में जर्सी बैरिकेडस लगाए गए हैं।

(ख) और (ग) जर्सी बैरिकेडस लाजपत नगर सैन्ट्रल मार्किट क्षेत्र में यातायात को सुचारू रूप से चलाने हेतु व पार्किंग को नियन्त्रित करने हेतु माननीय एनजीटी के निर्देशों पर लगाये गये हैं। यह जनता कि सुविधा के लिए तथा यातायात को सुचारू रूप से चलाने हेतु लगवाए गये हैं और इससे किसी प्रकार की असुविधा नहीं होती है। जर्सी बैरिकेडस लगाने के कारण लाजपत नगर सैन्ट्रल मार्किट क्षेत्र में यातायात सुचारू रूप से चलता है और इससे आपातकालीन स्थिति में लोगों के निकलने में सुविधा भी होती है।

अध्यक्ष महोदय : सप्लीमेंटरी।

श्री प्रवीण कुमार : अध्यक्ष महोदय, जर्सी बैरिकेडस लगाने के कारण एमरजेंसी सर्विसिज जैसे एम्बुलेंस हैं, और फायर ब्रिगेड की गाड़ियां हैं, कट ना होने के कारण उनको एक या दो किलोमीटर घूम के आना पड़ता है जिसके कारण कई सारी अप्रिय घटना भी घट जाती है। अभी सैंटर मार्किट में आग भी लग गई थी। तो क्या ऐसा कोई प्रोविजन भी है जिसके कारण वहां पे बैरीकेड हटाके कुछ प्वाइंट से हम यू टर्न वगैरह दे सकें।

स्वास्थ्य मंत्री : अध्यक्ष महोदय, जैसे ये बैरिकेटस लगाए गये हैं पुलिस के साथ डिस्कशन करके लगाये गये हैं और अगर बीच में बैरिकेटस खोल दिये जाते हैं तो लोग जगह-जगह से कट लेने लग जाते हैं और ये पॉसीबल ही नहीं है कि एमरजेंसी के टाईम वहां से एम्बुलेंस या फायर ब्रिगेड की गाड़ी निकल सके अक्सर ऐसा देखा जाता है, लोग सड़क पर जगह ही नहीं छोड़ते हैं। जर्सी बैरिकेडस को बीच से हटाने या खोलने की आवश्यकता है या उससे कोई बेनिफिट होगा।

अध्यक्ष महोदय : अन्य सप्लीमेंटरी। कोई नहीं। प्रश्न क्रमांक 2 राजेन्द्र पाल गौतम जी।

श्री राजेन्द्र पाल गौतम : अध्यक्ष महोदय, प्रश्न संख्या 2 प्रस्तुत है:

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सत्य है कि दिल्ली अधीनस्थ सेवा चयन बोर्ड द्वारा फाईल संख्या: एफ.1 (206)/P&P/DSSSB/2013 दिनांक 15.03.2013 के द्वारा स्टाफ नर्स (पोस्ट कोड-20/13) के लिए अनुसूचित जाति एवं अनुसूचित जनजाति के लिए क्रमशः 458 एवं 244 रिक्त पदों के लिए विज्ञापन जारी किया गया था;

(ख) यदि हां, तो रिक्त पदों के लिए अनुसूचित जाति एवं अनुसूचित जनजाति के कितने उम्मीदवारों का चयन हुआ था, सूची उपलब्ध कराई जाए;

(ग) उक्त चयनित उम्मीदवारों में से अभी तक कितने अनुसूचित जाति एवं अनुसूचित जनजातियों के उम्मीदवारों को नियुक्ति दे दी गई है;

(घ) उक्त रिक्त पदों में से वर्तमान में अनुसूचित जाति एवं अनुसूचित जनजाति के कितने रिक्त पद हैं;

(ङ) स्वास्थ्य एवं परिवार कल्याण विभाग द्वारा इन सभी रिक्त पदों को शीघ्र भरणे की दिशा में क्या कदम उठाए जा रहे हैं; और

(च) इन रिक्त पदों पर अनुसूचित जाति एवं अनुसूचित जनजाति के चयनित उम्मीदवारों को कब तक नियुक्त कर दिया जाएगा?

अध्यक्ष महोदय : स्वास्थ्य मंत्री जी।

स्वास्थ्य मंत्री : अध्यक्ष महोदय, प्रश्न संख्या 2 का उत्तर प्रस्तुत है:

(क) जी हां,

(ख) डी.एस.एस.बी. से अब तक अनुसूचित जाति एवं अनुसूचित जनजाति के क्रमश 447 एवं 241 डोजियर प्राप्त हुए हैं, जिनकी सूची संलग्न है।

(ग) उपरोक्त सूचित सभी उम्मीदवारों को नियुक्ति प्रस्ताव पत्र प्रेषित किये जा चुके हैं। अभी तक जिसमें से 35 अनुसूचित जाति के उम्मीदवारों एवं 18 अनुसूचित जनजाति के उम्मीदवारों से कोई स्वीकृति प्राप्त नहीं हुई है। अतः अब तक इन 53 की उम्मीदवारी निरस्त की जा चुकी है।

(घ) स्टाफ नर्स की पोस्टें अनुबंध पर भी भरी होने के कारण कोई पद रिक्त नहीं है विभाग द्वारा स्टाफ नर्स के रिक्त पदों को भरने के लिए डी.एस.एस.बी. के माध्यम से चयन प्रक्रिया करवाई गयी थी एवं उक्त चयन प्रक्रिया के द्वारा अनुसूचित जाति एवं अनुसूचित जनजाति के क्रमशः 447 एवं 241 उम्मीदवारों का नामांकन डी. एस.एस.बी. से प्राप्त हुआ है। इन सभी उम्मीदवारों को अस्पताल आवंटित करते हुए नियुक्ति प्रस्ताव पत्र प्रेषित किये जा चुके हैं एवं अभी तक जिसमें से 35 अनुसूचित जाति के उम्मीदवारों एवं अनु. जाति के उम्मीदवारों से कोई स्वीकृति प्राप्त नहीं हुई है अतः अब तक कुल 53 उम्मीदवारों की उम्मीदवारी निरस्त की जा चुकी है।

(ङ) नियुक्ति प्रक्रिया पूर्ण होने पर उम्मीदवारों को नियुक्ति दे दी जायेगी।

Result Notice -325 (Part-I) Dated 29.04.2014

S. No.	Roll. No.	Name	Father's Name	DOB	CAT	Marks
1	2016531	Yogita Kurari	Rajender Singh Gathwal	29/03/85	SC/TA(h)	
2	2016992	Sucha Mehra	Pradeep Kumar Mehra	2/07/89	SC/TA(h)	
3	2016191	Babita	Laxminarayan	29/01/88	SC/TA(h)	
4	2015987	Toxija Rani	Vijender Pal	9/12/89	SC/TA(h)	
5	2016875	Kiran	Bhagwan Sahay	2/08/88	SC/TA(h)	
6	2020099	Surabhi Halder	Banarali Halder	28/09/89	SC/TA(h)	
7	2016835	Seema Ranga	Anup Singh Ranga	15/12/88	SC/TA(h)	
8	2025145	Sonia	Laljit	10/12/89	SC/TA(h)	
9	2018241	Supna Bhatti	Gopit Lal	5/09/90	SC/TA(h)	
10	2009518	Ritu	Shyam Kumar	10/2/89	SC/TA(h)	
11	2016806	Toxija Chahila	Chanderbhan	5/12/86	SC/TA(h)	
12	2011899	Karuna Shashi Supt	Bhagwan Dass Supt	13/06/88	SC/TA(h)	
13	2006373	Seesty	Vinender Kumar	10/8/88	SC/TA(h)	
14	2020755	Reeta	Chetram	1/12/85	SC/TA(h)	
15	2016640	Sunita	Bhushan Singh	15/08/88	SC/TA(h)	
16	2013104	Manasvini	Balwan Singh	10/03/89	SC/TA(h)	
17	2015582	Alka	Dev Krishan	09/09/90	SC/TA(h)	
18	2001920	Sunita Verma	Kharan Singh	17/02/90	SC/TA(h)	
19	2019789	Nisha Verma	Ashok Kumar	29/03/85	SC/TA(h)	

20	20/09/28	Pooja	Gandhi	15/0888	SC/Adh)
21	20/25/39	Yandana Gantam	Bhama Prakash Singh	2/0890	SC/Adh)
22	20/30/9	Jyoti	Chander Bhan	29/087	SC/Adh)
23	20/24/91	Deepika Saroha	Kamal Prakash	24/088	SC/Adh)
24	20/04/05	Mohita Prakash	Brahm Prakash	28/989	SC/Adh)
25	20/06/01	Poonam Rani	Ramesh	15/987	SC/Adh)
26	20/28/17	Shalini	Chhatra Pal	23/889	SC/Adh)
27	20/17/91	Nisha Devi	Anand Prakash	22/089	SC/Adh)
28	20/31/51	Kiran	Vinod Kumar	19/991	SC/Adh)
29	20/02/98	Komal Bhagat	Tilak Raj Bhagat	16/889	SC/Adh)
30	20/09/10	Geetika	Ishwar Singh	7/189	SC/Adh)
31	20/05/17	Swati	Om Prakash	0/092	SC/Adh)
32	20/02/33	Radhika	Vir Singh Shailani	15/187	SC/Adh)
33	20/24/29	Suchitra Singh	VP Singh	3/1285	SC/Adh)
34	20/10/01	Sandhya Rani	Santosh Kumar	8/089	SC/Adh)
35	20/58/16	Bhavana	Kavratam	27/289	SC/Adh)
36	20/12/35	Puja Singh	Sarjast Singh	30/89	SC/Adh)
37	20/05/53	Suman Lata	Iqbal Singh	20/287	SC/Adh)
38	20/06/19	Reeta	Komal Singh	25/088	SC/Adh)
39	20/2/978	Shikha	Sh. Mahavir Singh	7/092	SC/Adh)
40	20/04/79	Pooja	Achok Kumar	7/186	SC/Adh)

S. No.	Roll No.	Name	Father's Name	DOB	CAT	Marks
41	2001486	Neerika Saroha	Kamal Prakash	12/09/	SC (Delhi)	
42	20015403	Asha	Srinivas	26/12/77	SC (Delhi)	
43	2002072	Barkha	Dharmender	15/08/9	SC (Delhi)	
44	2000639	Anita	Ramnarayan	23/01/88	SC (Delhi)	
45	20020515	Reem	Prem Pal	27/11/85	SC (Delhi)	
46	2002060	Anuradha Bindu	Kalka Prashad	03/08/	SC (Delhi)	
47	20020718	Anjali	Ram Sunder	30/04/88	SC (Delhi)	
48	2002023	Preeti Gautam	Rajender Kumar	06/08/	SC (Delhi)	
49	20015993	Sushma Rani	Vijaypal Singh	30/08/5	SC (Delhi)	
50	2001172	Jitender Kumar	Ram Kishor	30/09/0	SC (Delhi)	
51	2001677	Rajni	Rajender Singh	17/11/88	SC (Delhi)	
52	2001471	Reem Verma	Mukhtyar Singh	14/12/88	SC (Delhi)	
53	2000879	Suran Devi	Ram Sharan	30/2/89	SC (Delhi)	
54	2002069	Hemlata	Jaipal Singh	19/07/88	SC (Delhi)	
55	2002000	Meenakshi	Ramesh Kumar	16/09/0	SC (Delhi)	
56	2001741	Manita Kashyap	Nand Kishore	15/12/81	SC (Delhi)	
57	2000898	Hemlata	Prem Singh	7/12/89	SC (Delhi)	
58	2000664	Arti Gautam	Ram Kumar	20/2/88	SC (Delhi)	
59	2002093	Manisha	Brijpal Bainea	26/12/88	SC (Delhi)	

60	20/01/38	Chanchal	Ajeet Singh	20/01/38	SC/Tadhil
61	20/12/36	Karunadeep Kataria	Devilass	23/12/39	SC/Tadhil
62	20/02/38	Rakhi Kataria	Rishi Tal Singh	10/2/37	SC/Tadhil
63	20/12/11	Karuna Kumari	Mohit Raj	22/1/39	SC/Tadhil
64	20/05/99	Rashmi Rani	Dewender Kumar	11/7/38	SC/Tadhil
65	20/15/62	Monika Varun	Ramesh Chand	9/12/36	SC/Tadhil
66	20/25/36	Usha	Satyopal	02/6/39	SC/Tadhil
67	20/7/96	Lakshmi	Ashokumar	29/09/00	SC/Tadhil
68	20/12/91	Natikasani	Pawan Kumar Soni	9/9/89	SC/Tadhil
69	20/13/38	Renu Kumari	Ramesh Kumar	20/8/36	SC/Tadhil
70	20/19/11	Manish Kumar	Ram Kishore	25/2/37	SC/Tadhil
71	20/3/36	Manjaramehra	Gm Prakash	20/12/37	SC/Tadhil
72	20/02/19	Kavita	Rajkumar	2/01/37	SC/Tadhil
73	20/12/92	Poojpa Rani	Rajveer Singh	3/11/29	SC/Tadhil
74	20/09/63	Rachna	Krishoor Kumar	30/12/39	SC/Tadhil
75	20/6/52	Dimple Kumari	Kansar Singh	10/6/91	SC/Tadhil
76	20/2/31	Shashiprabha	Raj Kumar	9/9/33	SC/Tadhil
77	20/2/91	Annu	Satendra Singh	10/01/91	SC/Tadhil
78	20/14/83	Shivangi	Hansraj	15/12/35	SC/Tadhil
79	20/13/79	Annu Rani	Krishan Lal	15/01/90	SC/Tadhil
80	20/7/92	Jaiprakash	Ram Sahai	1/07/38	SC/Tadhil

S.No.	Roll.No.	Name	Father's Name	DOB	CAT	Marks
81	20231658	Seema Choudhary	Sanjay Kumar	8.6.83	SC:Delhi)	
82	2013204	Kumud Gautam	Rama Kant Gautam	11.02.88	SC:Delhi)	
83	2026830	Monica Masih	Mushtaq Masih	2.9.79	SC:Delhi)	
84	2022680	Himanshu Chaudhary	Moti Ram Chaudhary	3.8.85	SC:Delhi)	
85	2000378	Sangeeta Rani	Dharam Vir Singh	28.12.88	SC:Delhi)	
1	2012418	Ritu Aralik	Anand Kumar Baraik	2.0.6.86	ST:Delhi)	
2	2022933	Archana	Aschay Lal Shah	3.6.87	ST:Delhi)	
3	2019493	Angelina Tigga	Linus Tigga	9.1.89	ST:Delhi)	
4	2013537	Manju	Baburam	12.2.87	ST:Delhi)	
5	2022354	Sarita Ekka	Naveen poulhage		ST:Delhi)	
6	2004972	Aline Elizabeth Dung Dung	Hilarious Dung Dung	11.1.83	ST:Delhi)	
7	2017898	Meenakshi	Ratan Singh	8.9.83	ST:Delhi)	
8	2005017	Roxa	Satish Kumar	2.9.81	ST:Delhi)	

Result Notice - 332 (Part-II) Dated 25.06.2014

S.N.	Roll.No.	Name	Father's Name	DOB	CAT	Marks
1	2025330	Preeti	Prakash Chand	18.12.89	SC:Delhi)	98.
2	2024895	Reetu Kotaria	Dharamveer Singh	28.0.88	SC:Delhi)	88.
3	2017163	Sushma	Guru Prasad	5.6.89	SC:Delhi)	75.

Result Notice - 332 (Part-III) Dated 25.06.2014

Sl No	Roll No.	Name	Father's Name	DOB	Marks	CAT
1	2016355	Mishachandran	Manulal K	9/6/83	BSAH	SC
2	2016462	Nishach	P Haridraan	2/6/86	BSAH	SC
3	2016531	Santhi V S	Sasi VR	10/6/89	BSAH	SC
4	2019121	Ritu	Ishwar Singh	8/1/90	BSAH	SC
5	2016262	Deep Malu	Satyra Doo Chandhary	15/6/89	BSAH	SC
6	2016820	Hemlata Kumari	Soumy Kumar	14/7/88	BSAH	SC
7	2016377	Mahendra Pal Tamsar	Jagdish Prasad Tamsar	18/10/90	BSAH	SC
8	2019400	Dinesh Kumar Meghwal	Hozar Lal Meghwal	4/8/89	BSAH	SC
9	2016051	Omveer Singh	Braj Mohan	10/6/88	GFTH	SC
10	2016431	Suresh Kumar Verma	Manulabharma	2/8/87	BSAH	SC
11	2019111	Preeti	Surinder Kumar	10/1/86	BSAH	SC
12	2016352	Kailash Chand Verma	Jagann Rajgar	18/12/91	BSAH	SC
13	2016488	Gesta Kumari	Mangal Dass	3/1/88	BSAH	SC
14	2012732	Hemant Kumar	Yashwant Singh	15/1/88	BSAH	SC
15	2017630	Indendra Verma	Mohan Lal Verma	27/3/88	BSAH	SC
16	2016981	Ajanta	Avanthi narin	9/3/88	BSAH	SC
17	2017313	Kamal Singh Baxoliya	Vijay Singh	15/1/85	BSAH	SC
18	2012014	Sonu Dholi	Prabhu Lal	2/3/91	BSAH	SC
19	2016885	Disha Ravindran	Ravindran C.K.	19/8/88	BSAH	SC

ST/No.	Roll. No.	Name	Father's Name	DOB	Marks	CAT
24	2005799	Jai Prakash Bainsa	Ghasi Ram Bainsa	10/08/89	80	80
25	2004219	Vishnu Kumari	Prashantam Kumar	12/12/88	80	80
26	2001731	Narender Kumar Verma	Brijmohan Verma	31/08/87	80	80
27	2001902	Prabhat	Surinder Kumar	21/11/88	80	80
28	2000246	Hansa Lal Bainsa	Prasadi Lal Bainsa	15/09/91	80	80
29	2004031	Kundan Kumari	Jagjevan Prasad	09/09/90	80	80
30	2004056	Vijay Kumar	Bakhu Ram	20/09/90	80	80
31	2000151	Ashok Kumar Rajoriya	Hannan Sahay Rajoriya	09/08/88	80	80
32	2000607	Nema Ram	Mangal Ram	10/09/90	80	80
33	2000733	Raj Kumar Verma	Chhigan Lal Verma	08/08/87	80	80
34	2007063	Manisha Prasad	Rajendra Prasad	01/08/88	80	80
35	2002099	Tesha Kumari Sethi	Ganga Ram Sethi	18/01/86	80	80
36	2008002	Sandeep Kumar	Megha Ram	21/08/87	80	80
37	2007031	Alinder Kumar	Om Prakash	15/08/88	80	80
38	2008098	Jitendra Kumar Kuldeep	Sunil Ram	31/08/89	80	80
39	2008090	Anil Kumar Rajwari	Chota Lal Rajwari	20/09/91	80	80
40	2009171	Sarika	K. Santha Kumar	08/08/87	80	80
41	2005721	Sunil Bhatti	Pakar Ram	10/10/90	80	80
42	2002805	Suran Kumari	Nirod Lal	20/08/88	80	80
43	2000050	Manish Mehra	Rodha Lal Mehra	13/02/87	80	80

41	20/09/16	Aibi M	Chandra Mohant	8/2/87	BSAH	१८
42	20/09/16	Alka Karia	Kusumbir Singh	1/2/88	BSAH	१८
43	20/09/16	Pratibha Suran	Chait Singh	20/9/0	BSAH	१८
44	20/09/16	Rinku Kumar Verma	Om Prakash Verma	13/9/91	BSAH	१८
45	20/09/16	Shiv Prakash Bainsa	Laxman Bainsa	16/7/87	BSAH	१८
46	20/09/16	Pravin Kumar	Moh Ram	6/6/87	BSAH	१८
47	20/09/16	Mona Meghwan Shi	Gopal Lal	15/12/88	BSAH	१८
48	20/09/16	Manju	Krishan Singh	1/1/89	BSAH	१८
49	20/09/16	Pa Wan Kumar Bainsa	Chandra Prakash Bainsa	1/7/88	BSAH	१८
50	20/09/16	Seema MB	Babu	2/12/88	BSAH	१८
51	20/09/16	Banai Singh	Ranjit Lal	2/1/87	BSAH	१८
52	20/09/16	Sithara K	Kunju	28/2/91	BSAH	१८
53	20/09/16	Rajnish Dahiya	Suresh Singh Dahiya	29/12/88	BSAH	१८
54	20/09/16	Rohish Kumar	Ram Kumar Singh	2/8/85	BSAH	१८
55	20/09/16	Pradhuman Singh	Bhawani Singh	1/1/90	BSAH	१८
56	20/09/16	Armit Lal Bainsa	Doyal Chand Bainsa	2/12/88	BSAH	१८
57	20/09/16	Makesh Jais	Shreeharan Lal	2/1/88	BSAH	१८
58	20/09/16	Chhel Narayan	Ramu Ram	7/12/88	BSAH	१८
59	20/09/16	Sumit Verma	Shyam Lal Verma	2/1/88	BSAH	१८
60	20/09/16	Vikram Singh	Amar Singh	1/1/89	BSAH	१८
61	20/09/16	Kotte Sandhya Jyothi	Karan Jyothi	2/1/89	BSAH	१८

Sl.No.	Roll. No.	Name	Father's Name	DOB	Marks	CAT
65	20106558	Rajaram Punawat	Manohar Lal	29/08/5	884H	8C
66	20107218	Bhupendra Kuryawati	Murlikhar Kuryawati	26/09/0	884H	8C
67	20107575	Surjeet Kumar Nogia	Choth Mal Nogia	6/08/0	884H	8C
68	20109917	Narash Kumar	Ram Charan	16/08/5	884H	8C
69	20109090	Satyapal	Sureshliya	3/9/87	884H	8C
70	20106633	Suman S	Sudhakar S	6/09/1	884H	8C
71	20109917	Rajesh Kumar	Chhotelal	13/08/9	884H	8C
72	2013529	Neehu	Shri Manphool Singh	3/3/88	884H	8C
73	2013219	Manoj Kumar Mohanar	Ramesh Chand Mohanar	11/08/1	884H	8C
74	20103866	Vijay Chetival	Bhatu Mal	5/2/85	884H	8C
75	20103518	Achish Kumar Singaria	Kapoorchand	13/08/9	884H	8C
76	2014336	Fateh Chand	Ramesh Chand	18/08/88	884H	8C
77	2010823	Pramod Bainsa	Taslam Bainsa	5/09/0	884H	8C
78	2014795	Reetu Ranga	Shri Karanbir Singh	19/09/0	884H	8C
79	2012860	Dinesh Chand Bainsa	Anand Prakash Bainsa	12/08/88	884H	8C
80	2017223	Shivprakash	Gopallal	13/08/6	884H	8C
81	2013834	Lalit Kumar Verma	Jagdish Prasad	12/08/0	884H	8C
82	20108964	Raj Kumar Jajoriya	Mool Chand Jajoriya	10/08/0	884H	8C
83	2017242	Anshu Verma	Chotu Ram Verma	19/08/7	884H	8C

81	20.07.15	Rambabu Meghwal	Kishan Lal Meghwal	10.08.9	P.SAH	8C.
85	20.03.40	Dilip Kumar Das	Mohan Lavidas	9.6.85	P.SAH	8C.
86	20.02.81	Chandra Prakash Meghwal	Bhura Lal Meghwal	29.0.88	P.SAH	8C.
87	20.03.77	Manoj M	Ramakrishnan M	26.12.86	P.SAH	8C.
88	20.07.00	Krishnakala M G	Gopalakrishnan M M	13.08.5	P.SAH	8C.
89	20.07.19	V P Singh Jotav	Sohan Lal Jattan	10.09.1	P.SAH	8C.
90	20.07.12	Tarachand Verma	Jagdish Prasad	10.6.88	P.SAH	8C.
91	20.05.90	Sita Ram Koli	Mam Chand Koli	20.8.81	P.SAH	8C.
92	20.06.78	Manpreetkaur	Pamjot Singh	10.09.1	P.SAH	8C.
93	20.05.89	Dharmendra Raina	Rameshdeep Raina	10.08.9	P.SAH	8C.
94	20.08.31	Milun Tinea	K B Tinea	20.08.2	P.SAH	8C.
95	20.03.43	Manjusha V	Mohamany	03.6.89	P.SAH	8C.
96	20.00.90	Ajeet Kumar	Jug Lal	20.08.9	P.SAH	8C.
97	20.03.62	Raviraj Mohanpuria	Hazari Lal Chandel	15.08.7	P.CBH	8C.
98	20.05.91	Koushalpal Chandel	Nasim Ratan Kumar Singh	29.0.88	P.CBH	8C.
99	20.02.28	Shorokhalbam Shanti Devi	Moolchand	10.5.79	P.CBH	8C.
100	20.05.61	Rama Kumari Rajar	Narain Rajar	9.0.87	P.CBH	8C.
101	20.04.02	Indu Bab Meghwal	Kishan Lal Meghwal	22.08.7	P.CBH	8C.
102	20.03.85	Girish Kumar K	K Krishna	13.0.84	P.CBH	8C.

Sl.No.	Roll. No.	Name	Father's Name	DOB	Marks	CAT
103	2014597	Manulal K	C. K Kesavan	13/08/0	100BH	8C
104	2014724	Hitesh Shershiya	Ramesh Chait Shershiya	18/08/87	100BH	8C
105	2014694	Kushal Kishore	Ratan Lal Verma	13/08/87	100BH	8C
106	2023872	Vivek Kumar Khangar	Lakshmi Narayan Khangar	20/1/87	100BH	8C
107	2022499	Akhilesh Kumar Bainsa	Ram Kishor Bainsa	03/1/85	100BH	8C
108	2018889	Babita	Babu Ram	9/02/91	100BH	8C
109	2015202	Archana Kumari	Shiv Prasad	5/6/89	100BH	8C
110	2012117	Suresh Lal	Hari Prasad Ram	5/08/81	100BH	8C
111	2002649	Mahesh Chand Jotav	Hodilal Jotav	13/08/88	100BH	8C
112	2002072	Sunil Kumar Dabaria	Prabhu Dayal Babaria	13/08/89	100BH	8C
113	2025703	Rajesh K K	Krishnakutty M F.	29/07/89	100BH	8C
114	2019095	Jyoti Kumari	Anil Kumar	4/10/87	100BH	8C
115	2003729	Avinand Kumar Jotav	Hari Singh Jotav	19/08/80	100BH	8C
116	2000093	Mahendra Kumar Verma	Fazal Ram Verma	3/6/87	100BH	8C
117	2014821	Satyraj V P	Kunhan Y P	10/6/89	100BH	8C
118	2010130	Vinod Kumar Nagla	Moti Lal Nagla	10/09/90	100BH	8C
119	2018820	Laxman Kumar	Prabhu Lal	9/6/85	100BH	8C
120	2018245	Rudresh Solanki	Bhansar Lal Solanki	10/02/82	100BH	8C
121	2019406	Saroj Nagar	Saroj Singh Nagar	2/6/85	100BH	8C

122	20/01/98	Santosh Naik	Yithal Naik	120081	TXBH	SC
123	20/01/12	Sandeep Deshpale	Tarachand Deshpale	150087	TXBH	SC
124	20/01/85	Sonli	Bablu Kurur	250091	DHSH	SC
125	20/01/21	Gyanendra Kurur	Ram Sahay	11181	CRTH	SC
126	20/05/82	Vinod Kumar Desat	Rajamal Rajgar	150085	PSAH	SC
127	20/08/47	Boby Krishna	D N Krishan	20/088	CRTH	SC
128	20/05/86	Rajesh Mohanpuriya	Dahu Ram Mohanpuriya	20/086	CRTH	SC
129	20/03/98	Puran Malregar	Udai Ram Regar	20/089	CRTH	SC
130	20/05/27	Pradhep Kumar Atal	Babu Lal Atal	150089	CRTH	SC
131	20/07/06	Anil Kumar	Munge Lal	80/87	CRTH	SC
132	20/05/06	Manojest Singh	Mahinder Singh	50/86	CRTH	SC
133	20/03/18	Mahendra Parihar	Lalit Kumar Parihar	20/089	CRTH	SC
134	20/03/52	Raman Bala	Pranchand	20/076	CRTH	SC
135	20/09/11	Umitaj K	Rajan KA	90/88	CRTH	SC
136	20/05/00	Yasendra Kumar Joty	Bharat Lal	100/890	CRTH	SC
137	20/03/91	Anita Rakla	Babulu Rakla	100/89	CRTH	SC
138	20/08/15	Priyanka	Vijay Babhar	20/088	CRTH	SC
139	20/08/06	Sunzel Kumari	Deeshchand	20/078	CRTH	SC
140	20/03/02	Vijay Kumar	Chitra Lal	20/087	CRTH	SC
141	20/02/00	Suresh S	Surendran P	250087	CRTH	SC
142	20/08/12	Anil Kumar Kansotia	Rameshwer Prasad Kansotia	100/888	CRTH	SC

ST/Na Roll. No.	Name	Father's Name	DOB	Marks	CAT
143	2016126	Vijendra Singh Bainsa	Kishori Lal Bainsa	20.883	SC
144	201253	Manish Khampuriya	Shivraj Khampuriya	16.889	SC
145	2007940	Shantanu	Rajender Singh	50.890	SC
146	2017317	Amar Moxalpuria	Hari Raj	18.985	SC
147	2021910	Dimple	Shrichand	10.890	SC
148	2016255	Kama Ram Gaudinsal	Shiv Lal	20.989	SC
149	2008288	Lala Ram Bainsa	Ghosi Ram Bainsa	20.080	SC
150	2000982	Anu Kumar	Mohabir Ram	31.1279	SC
151	2022430	Kavitha V	Velu T	31.188	SC
152	2019330	Shilpa Kumari	Ramesh Kumar	10.890	SC
153	2016490	Manulam M S	Shanku M K	16.691	SC
154	2009450	Ashok Kumar Dayma	Prabhu Dayal Dayma	30.0387	SC
155	2006787	Pashpendra Kumar Sikansar	Daulat Ram	20.0389	SC
156	2002261	Prashanth Daxar K S	Shokaran	30.0735	SC
157	2021880	Harkesh Kumar Bainsa	Kishan Lal Bainsa	30.887	SC
158	2013151	Sunil Kumar Verma	Prabhat Verma	12.888	SC
159	2006911	Jagdish Prasad Samariya	Mungilal Samariya	10.887	SC
160	2009977	Anil Kumar Mahasor	Kanhaya Lal Mahasor	20.988	SC

क्र.	प्रश्न सं.	उत्तर	प्रश्न सं.	उत्तर	प्रश्न सं.	उत्तर	प्रश्न सं.	उत्तर	प्रश्न सं.
161	2021431	Teerveni Prakash Mahaveer	Chandra Prakash Mahaveer	131088	सं.	सं.	सं.	सं.	सं.
162	2021437	Durga Lal Dayma	Nani Chand Dayma	271288	सं.	सं.	सं.	सं.	सं.
163	2021438	Mahendra Kumar Goone	Chiranjil Lal Bainsa	100188	सं.	सं.	सं.	सं.	सं.
164	2021439	Rakesh Kumar Badgujar	Rajender Badgujar	151287	सं.	सं.	सं.	सं.	सं.
165	2021440	Sunjay Bihariya	Daxindyal Bihariya	50889	सं.	सं.	सं.	सं.	सं.
166	2021441	Mona	Ramkishan	190788	सं.	सं.	सं.	सं.	सं.
167	2021442	Rithu Gami S	Sathyanandan V g	290788	सं.	सं.	सं.	सं.	सं.
168	2021443	Anjali Gopal	Gopalakrishnan S	190189	सं.	सं.	सं.	सं.	सं.
169	2021444	Narayan Lal	Vitaran Ram	150689	सं.	सं.	सं.	सं.	सं.
170	2021445	Krishan Gopal Raigar	Hamman Sahay Raigar	30885	सं.	सं.	सं.	सं.	सं.
171	2021446	Suresh Kumar Mourya	Radhha Kishan	290789	सं.	सं.	सं.	सं.	सं.
172	2021447	Maharabam Miranda Devi	Moriba Singh	120887	सं.	सं.	सं.	सं.	सं.
173	2021448	Jitendra Kumar Khosel	Tara Chand Khosel	151081	सं.	सं.	सं.	सं.	सं.
174	2021449	Bhupesh Kumar	Pachabul	120790	सं.	सं.	सं.	सं.	सं.
175	2021450	Anita Udhawat	Madho Lal Udhawat	100790	सं.	सं.	सं.	सं.	सं.
176	2021451	Shivpal Verma	Mohan Lal Verma	280687	सं.	सं.	सं.	सं.	सं.
177	2021452	Kiran Kumari	Ramesh Chander	110189	सं.	सं.	सं.	सं.	सं.
178	2021453	Daxin Dayal	Hardeva Ram	211183	सं.	सं.	सं.	सं.	सं.
179	2021454	Sunjay Kumar Verma	Jagdish Prasad Verma	50788	सं.	सं.	सं.	सं.	सं.

SL No.	Roll. No.	Name	Father's Name	DOB	Marks	CAT
180	2001296	Vinod Kumar Chhimwal	Bhansar Lal Chhimwal	20/08/7	67/68	8C
181	20029026	Tilakchand Regar	Prem Lal Regar	13/10/88	67/68	8C
182	20025618	Rajvir Kaur	Jasvir Singh	13/01/86	67/68	8C
183	2001888	Rakesh Kumar Atal	Kalyan Sahay Atal	9/02/89	67/68	8C
184	2001270	Manoj Kumar Atal	Sundarlal Atal	28/08/89	67/68	8C
185	2002350	Chetan Prakash	Sada Ram	21/01/87	67/68	8C
186	2005905	Mukesh Khoswal	Sohan Lal Khoswal	27/07/88	67/68	8C
187	2008091	Sunil Kumar Meghwal	Janki Lal Meghwal	10/12/7	67/68	8C
188	2001127	Sagar Chouhan	Tokhar Das Chouhan	18/03/89	67/68	8C
189	2000739	Yogesh Sagar	Rameshchand Sagar	20/07/85	67/68	8C
190	2001738	Rajesh Kumar Bainsa	Reval Mal Bainsa	14/03/87	67/68	8C
191	2006832	Ashok Kumar Achwal	Malkhan Achwal	30/08/86	67/68	8C
192	2005988	Narendra Kumar Verma	Badri Narayan Verma	28/09/81	67/68	8C
193	2008025	Yograj Koli	Kolar Koli	20/09/1	67/68	8C
194						
195						
196						
197						
198	2001078	Rakesh Gangwal	Dal Chand Bainsa	01/08/88	67/68	8C
199	2001041	Prityanka Kumbhar	Gyasi Lal Kumbhar	20/09/85	67/68	8C
200	2001869	Hemlata	Yogesh Kumar	30/08/86	67/68	8C

201	20/03/22	Anil Kumar Khadla	Lalchand Khadla	30/03/38	67B/H	8C
202	20/09/15	Moolchand Nayak	Ranjit Kumar	12/1/36	67B/H	8C
203	20/05/23	Anandh Ty	P. Kunhikannan	29/03/35	67B/H	8C
204	20/07/25	Vikram Singh Arya	Indraj Singh	5/04/30	67B/H	8C
205	20/09/19	Mahesh Kumar Dhanila	Ramden Singh Dhanila	10/1/37	67B/H	8C
206	20/06/06	Raju Prasad Mahasur	Lohar Lal Mahasur	29/03/37	67B/H	8C
207	20/03/20	Buddhiprakash Josneal	Jansi Lal Bainsa	5/1/38	67B/H	8C
208	20/04/08	Sourabhya F. K	Kuttane F. P	03/03/39	67B/H	8C
209	20/03/35	Mamta Mehra	Jalbhagwan	21/1/36	67B/H	8C
210	20/02/13	Himanshu Jagrit	Tara Chand Jagrit	03/09/30	67B/H	8C
211	20/03/23	Rajesh Kumar	Rupram	19/01/39	67B/H	8C
212	20/03/07	Supro	Rajendra Singh	30/03/33	67B/H	8C
213	20/02/09	Jashroz Sahal	Kishori Lal Sahal	19/03/36	67B/H	8C
214	20/03/32	Mahesh Kumar Verma	Gothan Lal Verma	14/01/33	67B/H	8C
215	20/02/26	Lal Chand Nayak	Hari Ram Nayak	30/03/35	67B/H	8C
216	20/07/03	Manoj Kumar Bakolia	Purhlal Rai Bakolia	10/1/37	67B/H	8C
217	20/05/02	Yugal Kishor Bakthiya	Mangal Ram Bakthiya	19/07/36	67B/H	8C
218	20/04/30	Omrprakash Yainra	Rambhajan Yainra	16/6/37	67B/H	8C
219	20/03/14	Satish Kumar	Borpal	30/03/35	67B/H	8C
220	20/05/11	Ravikant Singh Khandekar	Bishansingh Khandekar	29/03/36	67B/H	8C
221	20/03/33	Kalpana Chahal	Rajneesh Kumar	20/03/36	67B/H	8C
222	20/03/32	Suman Jotav	Kailash Jotav	5/09/30	67B/H	8C

ST/Na Roll. No.	Name	Father's Name	DOB	Marks	CAT
223	2002291 Mayanglambam Puspita Devi	L. Mayanglambam Thakshou Singh	10/05/85	GTBH	SC
224	2002295 Ramjeet Singh	Navay Singh	12/09/90	GTBH	SC
225	2001255 Praxxon C.S	Satheeshkumar C.K	13/02/87	GTBH	SC
226	2001267 Jagdish Prasad Atal	Bindu Ram Raiger	10/07/89	GTBH	SC
227	20017310 Shailendra Singh	Mohar Singh	20/11/88	GTBH	SC
228	2002302 Shankarlal Raiger	Heera Lal Raiger	14/06/90	GTBH	SC
229	20021212 Dourmina Pandhari Raut	Pandhariraut	18/08/77	GNPC	SC
230	2001986 Sandhyaj Mohan	G. Jayaraman	20/05/88	GNPC	SC
231	2002647 Naresh Kumar Surela	Mani Swaroop Surela	4/08/86	GNPC	SC
232	2001150 Nitu Gota	Rakesh Kumar Dandia	10/12/87	JTCH	SC
233	2002636 Pukhrui	Mohan Lal	13/07/87	JTCH	SC
234	2001136 Basant Purni Prakash	Ghansu Ram	23/02/85	JTCH	SC
235	2002276 Shankar Lal Malhotra	Nanag Ram Malhotra	20/02/82 KANTINAGAR H.	SC	SC
236	2002173 Subhash Chand	Suraj Mal Raiger	21/02/89 KANTINAGAR H.	SC	SC
237	2002278 Raj Kumar Sunkariga	Damodar Prasad	18/09/86	TRSH	SC
238	2002358 Shyamvander	Daya Ram Jinagar	18/09/89	TRSH	SC
239	2006641 Govind Kuldeep	Choudhu Ram Kuldeep	14/08/88	TRSH	SC
240	2006529 Lokesh Kumar Verma	Shivam Verma	7/12/83	TRSH	SC
241	2002308 Sudaraj M	Skeetharan M.K	7/09/90	TRSH	SC

242	20/05/56	Rajendra Kumar	Dwarkan Prasad	50789	TNT	8C
243	20/05/41	Anand Kk	Kunjappa	170286	TNT	8C
244	20/07/61	Vikram Karadia	Nandkishore Karadia	20788	TNT	8C
245	20/01/81	Ghanashyam Mahakar	Madan Lal Mahakar	46881	TNT	8C
246	20/08/68	Vishakha	Suraj Lal	100281	TNT	8C
247	20/05/14	Kanhaiya Lal Regar	Bhola Ram Regar	51288	TNT	8C
248	20/02/53	Deepak Kumar	Shyam Lal	18090	GRM	8C
249	20/07/15	Deepmala Jounwal	K M Bainsa	241081	TNT	8C
250	20/09/22	Ashok Kumar	Lakshmi	21283	TNT	8C
251	20/02/53	Priganka	Harlal	3686	TNT	8C
252	20/02/05	Ashok Kumar Baxdia	Hagarn Bainsa	290889	TNT	8C
253	20/09/55	Harsh Lal Ramhari Gote	Ramhari Shamsan Gote	210487	TNT	8C
254	20/03/82	Devendra Kumar	Ramkhalati	290886	TNT	8C
255	20/05/77	Rajendra Prasad Laladola Chhitar Mal Laladola		50883	TNT	8C
256	20/03/55	Khemraj Bainsa	Totaram Bainsa	92689	TNT	8C
257	20/05/17	Anju	Ram Singh	81088	TNT	8C
258	20/08/96	Dolat	Dabam	9691	TNT	8C
259	20/06/94	Pradeep Bainsa	Hannan Singh	4986	TNT	8C
260	20/06/78	Lalita Chauhan	Heeralal Chauhan	51189	TNT	8C
261	20/06/77	Akdan Ram	Daya Ram	4290	TNT	8C
262	20/11/73	Shagun	Shree Hare Ram	290888	TNT	8C

Sl.No.	Roll No.	Name	Father's Name	DOB	Marks	CAT
253	2012012	Ashok Kumar Mahaveer	Bal Krishna Koli	13/05/85	INH	SC
254	2012552	Ashish Kumar Namital	Hukarchand Namital	4/08/83	INH	SC
255	2012990	Moti Lal	Ram Lal	15/08/87	INH	SC
256	2012561	Ravinder Kumar	Rameshwar Dayal	12/12/89	INH	SC
257	2012952	Dinesh Kumar Sabhal	Ram Pal Sabhal	2/08/89	INH	SC
258	2012406	Achana Rani	Ganga Lahri	31/05/81	INH	SC
259	2012121	Manu Mohan	Mohan TK	30/11/87	INH	SC
260	2012746	Rajkumar Khatri	Tharmani Lal	31/07/89	INH	SC
261	2012290	Devendra Kumar Verma	Nand Lal Verma	29/02/86	INH	SC
262	2012937	Mukesh Chand Bainsa	Prabhu Lal Bainsa	15/12/86	INH	SC
263	2012726	Brijesh Kumar Abris	Kailash Chand	30/04/87	INH	SC
264	2012652	Bansari Lal	Sansar Mal Verma	10/08/90	INH	SC
265	2012115	Dharmendra	Bhola Ram	10/02/90	INH	SC
266	2012609	Rathe Shyam Sewalia	Vijay Pal	20/08/86	INH	SC
267	2012501	Pankaj Khattal	Ashok Kumar	29/02/85	INH	SC
268	2012159	Omprakash Mahaveer	Bhaurani Lal Mahaveer	20/09/90	INH	SC
269	2012933	Rohita Brijpal	Ranjit Lal Brijpal	20/09/90	INH	SC
270	2012763	Surendra Kumar Meghwal	Rajchand Meghwal	10/08/86	INH	SC

281	20/05/39	Ashok Kumar	Haricharan Bainsa	20/05/39	रूपम	रु.
282	20/02/18	Bhagop Singh	Daulat Ram Koli	20/02/39	रूपम	रु.
283	20/02/45	Naresh Bainsa	Babri Bainsa	20/02/39	रूपम	रु.
284	20/06/99	Satyendra Mechhand	Laxmi Narayan Mechhand	18/02/36	रूपम	रु.
285	20/02/26	Om Prakash Bainsa	Rajaram Bainsa	20/02/39	रूपम	रु.
286	20/02/33	Jyoti Singh	Bansari Lal Singhal	20/02/39	रूपम	रु.
287	20/02/24	Sumita Devi	Birbal Singh	20/02/39	रूपम	रु.
288	20/02/17	Mohan Lal Raigar	Nathu Lal Raigar	10/02/35	रूपम	रु.
289	20/02/91	Sangeeta Verma	Ratheshyam Verma	20/02/39	रूपम	रु.
290	20/02/45	Nand Lal Regar	Bhansari Lal Regar	10/02/39	रूपम	रु.
291	20/01/25	Gajendra Kumar Baiswal	Madan Lal Baiswal	20/02/39	रूपम	रु.
292	20/02/31	Manoj Ashok Gabbur	Ashok	20/02/36	रूपम	रु.
293	20/02/52	Poonam	Nitin Malley	12/07/38	रूपम	रु.
294	20/06/37	Subhash Chand	Vivekanand	20/02/36	रूपम	रु.
295	20/05/30	Bhura Lal Bainsa	Prabhat Bainsa	10/02/39	रूपम	रु.
296	20/04/78	Pradeep Kumar	Amar Singh	20/02/39	रूपम	रु.
297	20/02/33	Anita Varita	Lakshmi Narayan Varita	20/02/39	रूपम	रु.
298	20/01/11	Kusum Bala	Amar Chand	20/02/39	रूपम	रु.
299	20/02/28	Ranjeta Mashi	Indriyas Mashi	12/02/39	रूपम	रु.

Sl.No.	Roll No.	Name	Father's Name	DOB	Mark	CAIT
300	20120181	Neha Saraswat	Pritam Lal Balmiky	31/01/91	TNH	9C
301	20116558	Poonam Prabha Mahaveer	Ram Lal Mahaveer	27/10/89	TNH	9C
302	20110123	Pushpender	Manna Ram	10/02/83	TNH	9C
303	20118911	Jagdeep Singh	Rishopal Singh	11/12/89	TNH	9C
304	20163651	Tarzan Kumar Verma	Mahendra Kumar Verma	19/09/90	TNH	9C
305	20161133	Rajkumar Verma	Rahul Verma	8/07/87	TNH	9C
306	20169923	Sunil Kumar Koli	Ghans Ram Koli	20/06/88	TNH	9C
307	20153146	Arvind Kumar	Tej Singh	21/01/87	TNH	9C
308	20137019	Anupam Kurnari	Krishan Chaudhary	21/2/88	TNH	9C
309	20173886	Rohitashwa Kumar	Ratan Lal	30/08/89	TNH	9C
310	20125753	Rahul Sohal	Sudeshan Sohal	31/07/88	TNH	9C
311	20121813	Nirmal Singh	Kalsant Singh	12/01/89	TNH	9C
312	20163791	Bhajan Lal	Ratti Ram Verma	10/09/90	TNH	9C
313	20120006	Gaujan Mehar	Kunj Bihari Mehar	20/11/89	TNH	9C
314	20107019	Satyannarayan	Hanuman	20/08/89	CAITBH	9C
315	20125759	Mahendra Arora	Yash Ram	10/09/90	TNH	9C
316	20123091	Rakha	Gurmeet Singh	18/08/89	TNH	9C
317	20169229	Sumer Bainsa	Karnal Ram Bainsa	10/08/81	TNH	9C
318	20152137	Purihar Mahendra Kr.	Kesharam Purihar	20/08/88	TNH	9C

319	20/2758	Navan Kumar Rangera	Ramanand Rangera	10/1289	T.N.H.	8C.
320	20/2996	Sukhvinder Kaur	Tejinder Singh	15/1289	T.N.H.	8C.
321	20/2183	Pargat Singh Kuldeep	Poonam Mal Kuldeep	10/190	T.N.H.	8C.
322	20/2087	Sirmajit Kaur	Jinder Singh	28/288	T.N.H.	8C.
323	20/1731	Jithin GS	Gangadharan	30/287	T.N.H.	8C.
324	20/1383	Kishor Kumar	Om Prakash Mourya	14/288	T.N.H.	8C.
325	20/2881	Uma	Baburam	20/281	T.N.H.	8C.
326	20/2987	Babu Lal Jatslia	Rampal Jatslia	5/290	T.N.H.	8C.
327	20/2011	Sanjay Kumar Bainsa	Gordhan Lal Bainsa	8/288	T.N.H.	8C.
328	20/2603	Akshay Kumar	Mahesh Verdhani	20/283	T.N.H.	8C.
329	20/2991	Sunil Singariya	Chhitar Mal	7/286	T.N.H.	8C.
330	20/2913	Ranjitaj	Rajur K	5/288	T.N.H.	8C.
331	20/1930	Ravindra Kumar Bainsa	Yogendra Kumar Bainsa	10/190	T.N.H.	8C.
332	20/2550	Sunil Chavan	Shrishail	13/285	T.N.H.	8C.
333	20/5112	Shiju S	P.N. Sankharan	21/286	T.N.H.	8C.
334	20/2041	Arvind Kumar Verma	Kishan Lal Verma	31/286	T.N.H.	8C.
335	20/2022	Lal Singh	Moti Ram	12/278	T.N.H.	8C.
336	20/4032	Chanchal	Sushel Kumar	20/286	T.N.H.	8C.
337	20/2667	Pradeep Kumar	Ramvaran	20/291	T.N.H.	8C.
338	20/2612	Kamlesh Kumar Mundotiya	Suresh Lal Mundotiya	10/281	T.N.H.	8C.

Sl.No.	Roll. No.	Name	Father's Name	DOB	Marks	CAT
339	2018929	Shivkant Kabraacharya	Bijendra Singh	20/08/88	INH	SC
340	2018930	Murari Lal	Roostan Mal	16/08/89	INH	SC
341	2013416	Ramesh Deyat	Manisha Ram Deyat	5/08/88	INH	SC
342	2006341	Pankaj Kumar	Shyam Lal	10/8/87	INH	SC
343	2004822	Tara Chand	Dularan	24/01/87	INH	SC
344	2021908	Vidhya V	Pappu	29/06/89	INH	SC
345	2018728	Deepika Walla	Chandra Kumar Walla	10/8/87	INH	SC
346	2012614	Yashwant Varma	Ram Bhaj Varma	10/8/90	INH	SC
347	2005127	Dindyal Bhatnagar	Pukhray Bhatnagar	18/03/87	INH	SC
348	2005137	Darab Singh	Roostan Singh	29/12/88	INH	SC
349	2005506	Harsh Priyanka	Narichand	29/09/90	INH	SC
350	2023928	Jakkappa Siddappa Basavagi	Siddappa	10/8/86	INH	SC
351	2005149	Hansraj Rajgar	Chhitar Mal	7/08/88	INH	SC
352	2005127	Bano Singh Moana	Sukh Ram Moana	7/08/88	NCJCSHT H	ST
353	2005553	Kavita Baxth	Om Prakash Baxth	27/01/87	INH/INH	ST
354	2014872	Ramkhibiri Moana	Ram Lal Moana	17/02/90	SC/INH	ST
355	2005565	Kuldeep Singh	Prabhu Dayal	19/01/86	SC/INH	ST
356	2013926	Narngyal Tsolker	Sithert sering	15/09/91	SC/INH	ST
357	2020332	Mahendra Kr Moana	Munshi Lal Moana	10/8/89	SC/INH	ST

358	20/01/76	Vinod Kumar Meena	Phool Chand Meena	20/1/85	SCMH	ST
359	20/02/60	Naveen Prakash DBP	Babu Naika D	31/0588	SCMH	ST
360	20/2/1/66	Ramroop Meena	Narayan Meena	20/690	APXH	ST
361	20/2/1/66	Durga Shankar Meena	Heeta Lal Meena	10/887	APXH	ST
362	20/09/67	Sushela Meena	Hari Ram Meena	11/285	BIRM	ST
363	20/2/5/41	Ringin Dr Ma Sharjo	Lata Sharjo	120/185	BIRM	ST
364	20/1/5/26	Pushpendra Kr. Meena	Ram Nath Meena	60/189	BIRM	ST
365	20/2/8/67	Nancy Nienghoshing Hakrip	H James Khongjai	10/281	BIRM	ST
366	20/2/8/21	Chetram Meena	Ramroop Meena	180/690	BMH	ST
367	20/2/2/69	Darya Meena	Govind Ram Meena	150/691	BSAH	ST
368	20/1/3/21	Rinchen Lamo	Nawang Golehen	200/690	BSAH	ST
369	20/0/0/66	Hemant Kumar Meena	Bharsani Shankar Meena	20/688	BSAH	ST
370	20/5/2/27	Mukesh Meena	Jagdish Prasad Meena	150/687	BSAH	ST
371	20/3/1/31	Vikash Meena	Rohitash Meena	50/689	BSAH	ST
372	20/08/00	Dipankar Kumar	Ram Bilas Prasad	140/686	BSAH	ST
373	20/2/35/47	Nirmal Kumar Meena	Bhenu Lal Meena	200/185	BSAH	ST
374	20/2/4/91	Chhote Lal Meena	Ranjit Lal Meena	60/688	BSAH	ST
375	20/4/1/12	Suresh Kumar Meena	Ranchi Lal Meena	10/691	BSAH	ST
376	20/08/86	Danu Yadu	Danu Doley	220/686	BSAH	ST
377	20/08/12	Princey Winsor Louis	Rahul Herbert	27/0/97	DTXH	ST

Sl.No.	Roll.No.	Name	Father's Name	DOB	Marks	CAT
373	20018772	Mukesh Kumar Meena	Hatakeen Meena	9/0/88	100 TH	ST
379	20022622	C. Martin Mate	Jang Kho Ngam Kuki	20/1/89	100 TH	ST
380	20002622	Roshalla	Zavier Lakra	19/0/84	100 TH	ST
381	20018877	Kamlesh Kumar Meena	Jagdish Prasad Meena	20/1/89	100 TH	ST
382	20017816	Chotu Lal Meena	Ramphool Meena	16/7/88	100 TH	ST
383	20013651	Hari Prakash Meena	Girraj Prasad Meena	30/09/90	100 TH	ST
384	20027905	Sheetal	Raj Lal	26/8/77	100 TH	ST
385	20038894	Rajesh Kumar Meena	Rameharan Meena	10/0/88	100 TH	ST
386	20026148	Elonikhoso	Punikhoso	13/03/86	100 TH	ST
387	20030054	Smita Murnu	Chand Lal Murnu	30/1/89	100 TH	ST
388	20022851	N.Naami Khongjai	L. Papao Khongjai	10/0/82	100 TH	ST
389	20000065	Madan Mohan Meena	Shivcharan Meena	10/0/88	100 TH	ST
390	20015932	Priscilla Sumbakeching	I. Sanghuan	23/0/83	100 TH	ST
391	20020223	Kiran Linda	Durga Linda	27/0/84	100 TH	ST
392	20017597	H.Yunggaithun	H Nengchindou	12/1/84	100 TH	ST
393	20039883	Thermeikinsingon	S Thanga Singhon	9/6/90	100 TH	ST
394	2001652	Sonika Kurari	Sunil Kumar	22/0/89	100 TH	ST
395	20011197	T.T.N Nang	Gkamkham song	4/0/89	100 TH	ST
396	20013527	Hankrishan Meena	Ganga shai Meena	11/2/89	100 TH	ST

397	20.07.72	Mitali Parla	Kishor Parla	19.08.4	DIX H	ST
398	20.06.12	Radheshyam Meena	Kailashilal Chauthary	12.12.89	DIX H	ST
399	20.07.82	Ching Bicklian	M Grikhanthang	20.087	DIX H	ST
400	20.07.98	Ravi Dutt Meena	Roop Singh Meena	18.09.0	DIX H	ST
401	20.07.20	Shanker Lal Meena	Bajrang Lal Meena	19.08.7	DIX H	ST
402	20.02.98	Bharat Lal Meena	Giriraj Prasad Meena	10.08.8	DIX H	ST
403	20.05.61	Gajraj Meena	Laxman Prasad Meena	10.08.8	DIX H	ST
404	20.07.75	Rajeev Meena	Kahua Ram Meena	9.08.6	DIX H	ST
405	20.08.33	Narsi Ram Meena	Natthu Lal Meena	31.08.7	DIX H	ST
406	20.08.27	Tinghollen	Hankshun	12.08.8	DIX H	ST
407	20.02.71	Roop Singh Meena	Shiv Ram Meena	15.09.0	DIX H	ST
408	20.08.65	Rosecoona Kisku	Christopher Kisku	28.08.6	DIX H	ST
409	20.07.70	Shephali Kaji Lakra	Sukhdoo Lakra	22.08.1	DIX H	ST
410	20.01.85	Dhan Raj Meena	Bhanwar Lal Meena	20.08.8	DIX H	ST
411	20.05.29	Nandha Kumar Goud	Babu Nandan Sah	51.08.9	DIX H	ST
412	20.06.60	Sapna Divyani Hans	Kushalnagar Hans	21.12.81	GRTH	ST
413	20.07.72	Prabhu Dayal Meena	Ramkumar Meena	9.08.8	DIX H	ST
414	20.05.99	Lakhanlal Meena	Balicharan Meena	30.08.9	DIX H	ST
415	20.06.12	Lalimchhani	Ramharilana Sali	21.09.0	DIX H	ST
416	20.12.37	Khur Bickrawji	Lam Khoban	30.08.7	DIX H	ST
417	20.01.52	Dhooaraj Kumar Meena	Bhanu Lal Meena	9.08.7	DIX H	ST

Sl.No.	Roll.No.	Name	Father's Name	DOB	Marks	CAT
418	20121402	Bramanand Meena	Rameshwer Meena	7/9/88	DCBH	ST
419	20123111	Prem Singh Meena	Sardar Singh Meena	10/88	DCBH	ST
420	20127296	Premraj Meena	Ramesh Chand Meena	10/07/86	DCBH	ST
421	20127110	Harkholing Haskip	Sankam Haskip	13/12/89	DCBH	ST
422	20129417	Maheesh Meena	Panchu Ram	15/02/89	DCBH	ST
423	20125807	Rajendra Kumar Meena	Taslam Meena	13/10/88	DCBH	ST
424	20123101	Ravi Kant Meena	Sampat Ram Meena	5/12/84	DCBH	ST
425	20129105	Niang Khos Lian	Kham Chin Khup Hatzaw	21/08/87	DCBH	ST
426	20013999	Ramgilas Meena	Bekham Meena	20/01/85	DCBH	ST
427	20016555	Divya Kumari Meena	Manu Lal Meena	12/07/86	DCBH	ST
428	20155731	Lakshoni	Ngulthong Haskip	4/02/86	DHASH	ST
429	20119885	Vikram Singh Meena	Shri Phool Meena	6/07/89	DHASH	ST
430	20126119	Kuldeep Meena	Chhatar Lal Meena	10/07/89	CRPH	ST
431	20127118	Vinod Kumar Meena	Gyasa Ram Meena	13/07/89	CRPH	ST
432	20127349	Satya Prakash Meena	Prabhu Lal Meena	19/08/88	CRPH	ST
433	20125631	Sinorita Majare	T. Govinda Syiemlieh	7/04/82	CRPH	ST
434	20075606	Yang Ngath Niang	T Thanggin	15/07/87	CRPH	ST
435	20010185	Weini Isarni Chyne	H Umrakanta Singh	31/12/83	CRPH	ST
436	20126113	Rathay Shyam Meena	Shobhag Meena	13/07/87	CRPH	ST

437	20/12/20	Dharmendra Kt. Meena	Yadav Meena	19/03/91	कर्म	ST
438	20/07/79	Devaram Meena	Shyam Lal Meena	19/03/88	कर्म	ST
439	20/01/65	Anna Matilda Toppo	Peter Toppo	10/03/82	कर्म	ST
440	20/03/32	Souam Angmo	Tshay Namgyal	30/28/0	कर्म	ST
441	20/17/63	Bukhya Dinesh Naik	B Fowar Naik	10/03/88	कर्म	ST
442	20/12/67	Harish Kumar Meena	Rameshwar Prasad Meena	28/10/88	कर्म	ST
443	20/02/85	Ashok Kumar Meena	Ram Prasad Meena	20/06/90	कर्म	ST
444	20/03/27	Tenzin Dhadon	Sitherterting	19/03/85	कर्म	ST
445	20/09/93	Tenzin Minkey	Phuntsok Wangyal	13/03/88	कर्म	ST
446	20/01/30	Lokesh Meena	Harbhajan Meena	13/03/89	कर्म	ST
447	20/05/92	Rajesh Kumar Meena	Kailash Chand Meena	10/03/89	INH	ST
448	20/03/78	Sumita Meena	Nirmal Kumar Meena	20/03/87	INH	ST
449	20/11/82	Mamta	Bishambar Singh	20/03/81	INH	ST
450	20/09/89	Rajaram Meena	Shankar Lal Meena	10/07/85	कर्म	ST
451	20/02/13	Suresh Chand Meena	Hariprasad Meena	19/03/88	कर्म	ST
452	20/03/73	Shama Kujur	Lalok Kujur	9/03/87	कर्म	ST
453	20/02/85	Ram Singh Meena	Bansari Lal Meena	29/07/91	कर्म	ST
454	20/09/89	Yung Thinhu Torsing	T. Yum Khanpu	13/03/87	कर्म	ST
455	20/03/30	Serafin Lalchiro	Lalthalamman Jonte	20/03/85	कर्म	ST
456	20/03/06	V L Lalhrupuii	Rinzenula Vanchharseng	9/11/83	कर्म	ST
457	20/03/83	Vinod Meena	Ghanayam Meena	12/07/89	कर्म	ST

ST/SL Roll No.	Name	Father's Name	DOB	Marks	CAT
468	2017771	Rajesh Kumar Meena	Bharosi Lal Meena	25/12/85	ST
469	2017926	Rakeshhyam Meena	Lakhan Singh Meena	13/10/90	ST
470	2010900	Mukesh Kumar Meena	Ramnarayan Meena	20/9/90	ST
471	2000251	LalRamraj	Ramchhanga	21/02/88	ST
472	2010952	Amrit Lal Meena	Bharti Meena	20/05/86	ST
473	2010349	Vinod Kumar	Ram Bilas	20/08/88	ST
474	2008130	Lakhan Lal Meena	Prabhu Lal Meena	10/09/91	ST
475	2015131	Rameshwar Meena	Laxtha Ram Meena	15/10/90	ST
476	2021677	Agimol Rani B	Bhaskaran M G	21/2/86	ST
477	2009122	Narao Narayan Meena	Shanti Lal Meena	20/03/88	ST
478	2011158	Kholnelfhing Lapheng	Lhenboi Miao	10/11/84	ST
479	2013186	Anuradha Ekka	Faruk Lapeha	20/12/80	ST
480	2010531	Ramhet Meena	Kastur Chand Meena	10/09/90	ST
481	2009119	Mou Raj Meena	Babu Lal Meena	5/08/84	ST
482	2001158	Anur Singh Meena	Bhaguta Ram Meena	21/12/88	ST
483	2020067	Kamlesh Kumar Meena	Ram Chandra Meena	5/05/88	ST
484	2017526	Tenzin Thinley	Kargyu Dho ndup	16/12/88	ST
485	2009029	Thermeilthing Chongloi	Lalkhosei Chongloi	15/09/90	ST
486	2000041	Ryaseipam	R Ngareophung	20/08/83	ST
487	2018806	Tehing Ngatham	T Grouza Kham	21/02/85	ST

478	20.05.2030	Pawan Kumar Meena	Gajraj Singh Meena	61.9885	CTBH	ST
479	20.04.1952	Tachiyoudon	Tachitsering	20.0289	CTBH	ST
480	20.02.271	Ching Ngaih Muan	T. Gini Za Hau	50.0389	CTBH	ST
481	20.02.285	Murari Lal Meena	Laxmi Narayan Meena	40.185	CTBH	ST
482	20.02.286	Uday Singh Meena	Babu Lal Meena	25.0289	CTBH	ST
483	20.02.07	Dharm Singh Meena	Ramjee Lal Meena	20.0290	CTBH	ST
484	20.02.1991	Lobzang Yangchen	Tsering Tampo	23.0286	CTBH	ST
485	20.02.2812	Indrani Ramesh	Majakhu	20.1888	CTBH	ST
486	20.02.258	Rohitashree K. Meena	Radhika Krishna Meena	27.0289	CTBH	ST
487	20.02.504	Pachpendra K. Meena	Durga Lal Meena	20.0288	CTBH	ST
488	20.02.018	Mahendar Kumar Meena	Mohan Lal Meena	19.1286	CTBH	ST
489	20.03.302	Imanaila	Sachinrongba	71.178	CTBH	ST
490	20.03.119	T. Thinguelbam Mate	T. Hoshkhsiang Mate	20.0788	CTBH	ST
491	20.07.50	Suresh Kumar Meena	Lala Ram Meena	15.0289	CTBH	ST
492	20.09.196	Manish Kumar Meena	Buddha Ram Meena	10.0287	CTBH	ST
493	20.02.080	Neengpajarn	T. Zarnthang	27.1287	CTBH	ST
494	20.09.09	Pasi Sanga	T Pasi Peter	20.0288	CTBH	ST
495	20.02.261	Neingehin Ganga	Pumkhomung Ganga	10.0280	CTBH	ST
496	20.07.56	Kh Grace Ngachura	T. Khayi	18.0288	CTBH	ST
497	20.02.26	Jitendra Kumar Meena	Nandkishor Meena	50.1888	CTBH	ST
498	20.12.583	Mukesh Kumar Meena	Ramnath Meena	60.0788	CTBH	ST

Sl.No.	Roll. No.	Name	Father's Name	DOB	Marks	CAT
499	2012711	Nirmala Meena	Mohar Pal Meena	16/90	67BHM	ST
500	2012809	Sangi Gangte	Dala Gangte	29/784	67BHM	ST
501	2012731	Th. Asana Agnes	H Thaikho	29/186	67BHM	ST
502	2012699	Kharel Zoulian	Ganglin Grute	13/285	67BHM	ST
503	2019169	V Florenas Saverni	Late V Pau Khan Lal	10/292	67BHM	ST
504	2012775	Surendra Meena	Ramires Meena	30/689	67BHM	ST
505	2025331	Neangselam Kipgen	Jangkhongam Kipgen	50/90	67BHM	ST
506	2024812	Ramkesh Meena	Hajrit Lal Meena	15/288	67BHM	ST
507	2024218	YD M Tan	AT Y Thang Swan	7/381	67BHM	ST
508	2023887	Maryline Gangte	Seksholen Hungdim	15/285	67BHM	ST
509	2022810	Muneesh Kumar Meena	Ghasidya Meena	10/286	67BHM	ST
510	2012239	Phantsook Doldra	Tashi Dorso	30/083	67BHM	ST
511	2025267	Ninia Kaikho	Kaikho Paul	13/1283	67BHM	ST
512	2025008	Sunil Kumar Meena	Mahaveer Prasad Meena	5/288	67BHM	ST
513	2012151	Sudha Ekka	Late Cyril Ekka	22/279	67BHM	ST
514	2023901	Prashant Yithal Parande	Yithal N Parande	19/288	67BHM	ST
515	2023328	Nernkheching	Tg inkhansong	8/287	67BHM	ST
516	2022907	Neha Hoto	Jeevan Hoto	18/185	67BHM	ST
517	2015054	Chinnelthing Haakip	Thentimpoo Haakip	18/284	67BHM	ST

518	20/2/28/9	Birula Kashhup	Ignatius Kashhup	25/5/83	CTBM	ST
519	20/2/28/5	Nadatra	Knepuni	23/3/89	CTBM	ST
520	20/2/5/86	Hrangbung Phullika Anal	Hrangbung Wolingam Anal	12/1/81	CTBM	ST
521	20/2/28/3	Ramavatar Meena	Ram Prasad Meena	3/10/88	CTBM	ST
522	20/2/28/57	I. Hamelhol Khong Lai	Orkholoi Tankim	5/9/89	CTBM	ST
523	20/2/32/1	Neha Bage	Nixolim Bage	1/10/89	CTBM	ST
524	20/2/3/72	Lovelona Rao	Laban Rao	18/6/85	CTBM	ST
525	20/2/4/97	I. Ngathlon	Nekkhathang	23/1/87	CTBM	ST
526	20/2/42/0	Nitesh Kumar Chanda	Raja Ram Meena	3/10/83	CTBM	ST
527	20/2/5/32	Usha Kumari Damar	Lala Ram Damar	10/10/87	CTBM	ST
528	20/2/5/66	Elizabeth Parnai	P Khurang	10/10/88	CTBM	ST
529	20/2/6/3	Roxy Lalhangnem	Hrangthangkang	10/1/81	CTBM	ST
530	20/2/8/94	Chinlunmawi	T. Lian-somuan	3/10/85	CTBM	ST
531	20/2/9/92	Thaipnem	Thangkhola Kipgen	12/1/83	CTBM	ST
532	20/2/10/1	Mahesh Kumar Meena	Dhanna Lal Meena	20/1/87	CTBM	ST
533	20/2/12/3	Ramakant Meena	Muniram Meena	10/2/89	CTBM	ST
534	20/2/29/4	Rajesh Meena	Chhuttan Lal Meena	29/3/87	CTBM	ST
535	20/2/1/90	Father Manlankim Simte	H Kamzaland	23/5/85	CTBM	ST
536	20/2/29/3	Niangungahkim	Gokaplan Grite	18/12/90	CTBM	ST
537	20/2/35/0	Anjali Smitkessa	Thomassess	6/1/90	CTBM	ST

ST/SC Roll No.	Name	Father's Name	DOB	Marks	CAT	
508	201021	A. Mesh Kumar Meena	Shriman Meena	51086	GTBH	ST
509	201029	Anuja	Banu Oran	60882	GTBH	ST
510	201112	Tenzin Chockyi	Tser Ing Dorjee	250882	GTBH	ST
511	201378	Kalsang Chodon	Norda	200890	GTBH	ST
512	201491	Dan Thian Nam	T. V. Dal Chin Thang	11086	GTBH	ST
513	201198	Tachong Korn	Tachong Korn	200888	GTBH	ST
514	200025	Sosanti Minz	Alphonse Minz	60887	GTBH	ST
515	201716	Dipati Lakta	Noel Lakta	200885	GTBH	ST
516	200491	Yang Bick Muan Yulham	Thakun	210886	GTBH	ST
517	201682	Bliu Saka	Koshang Saka	210886	GTBH	ST
518	201287	Balam Meena	Gorunam Meena	100887	GTBH	ST
519	201267	Kengboisilang Lhouvum	Lake Lanthang Lhouvum	20288	GTBH	ST
520	2019127	Fatima Indrar	Vincent Indrar	280887	GTBH	ST
521	201279	Mamraj Meena	Amar Singh Meena	51188	GTBH	ST
522	201436	Divyajyoti Dzungdung	Abraham Dzungdung	131287	GTBH	ST
523	2025852	Worthing Langleng	Peter Langleng	10084	GTBH	ST
524	2014616	Angela Ayeungchi	Hengam Ayeungchi	20082	GTBH	ST
525	2014907	Kishor Kumar Meena	Mata Deen Meena	100886	GTBH	ST
526	201431	Rajbeer Meena	Popu Ram	50886	GTBH	ST

557	20/12/20	Tharika Nongkhlay	Promsing Nongbri	14/6/82	CNR.	ST
558	20/12/28	Shelmolngam Khaling	Ktani	21/1/92	CNR.	ST
559	20/12/31	Hukam Singh Meena	Lahri Ram Meena	23/8/90	CNR.	ST
560	20/12/28	Nonguel Kipgen	Gendal Kipgen	19/2/88	JRCH	ST
561	20/12/31	Fwa Jyoti Guria	Late Habib Guria	14/6/81	JRCH	ST
562	20/12/18	Banshiram Meena	Lata Ram Meena	13/8/85	JRCH	ST
563	20/12/28	Father Chingnu	Thang Kho Lal	20/2/87	JRCH	ST
564	20/12/16	Singmichon Vangniao	Lt. Jacob Vangniao	30/8/87	Kanti Nagar	ST
565	20/12/09	Hari Kishan Meena	Muna Ram Meena	8/7/89	DRSH	ST
566	20/12/38	Rakesh Meena	Roop Singh Meena	13/8/91	DRSH	ST
567	20/12/35	Hosna Nannoma	Shankarlananna	12/2/81	DRSH	ST
568	20/12/59	Nam Rathi	Itanurhan	20/8/9	DRSH	ST
569	20/12/50	Om Prakash Meena	Gajmand Meena	6/8/87	DRSH	ST
570	20/12/12	Jadhraj Meena	Ram Ratam Meena	24/9/90	TNH	ST
571	20/12/65	Mukesh Kumar Meena	Mool Chand Meena	20/8/88	TNH	ST
572	20/12/20	Apao Monica	Tonili Apao	6/1/91	TNH	ST
573	20/12/25	Anur Kumar Meena	Ramteso Meena	29/10/85	TNH	ST
574	20/12/11	Aradhna Mfinz	Magan Mfinz	21/2/9	TNH	ST
575	20/12/32	Goungathethin	Kaikhogin	5/7/88	TNH	ST
576	20/12/92	Dharm Singh Meena	Prahalad Meena	6/2/85	TNH	ST
577	20/12/13	Vijendra Kumar Meena	Rutti Ram Meena	25/7/90	TNH	ST

Sl. No. Roll. No.	Name	Father's Name	DOB	Marks	CAT
578	2021756	Florence Bishnun	Tthangdin	INH	ST
579	2005101	TNgalhkin	G. Sankhulan	INH	ST
580	2009553	Alit Kandulna	Masim Prakash Kandulna	INH	ST
581	2016396	MNarnnekhong	M Tunkhoteh	INH	ST
582	2000097	Keshav Lal Moana	Girraj Moana	INH	ST
583	2004090	I. Deththou Lanh	I. R. Duthao	INH	ST
584	2019931	Shalini Sahai	Maresh Kumar	INH	SC

Result Notice No.422 (Part-V) Dated 18.08.2015

Sl. No. Roll. No.	Name	Father's Name/ Husband's Name	DOB	Marks	Spotted by
1	2010173	Arvind V	S Balasundaram	29.12.88	SC
2	2009088	Vinoeth Kv	Vijayan KK	23.02.87	SC
3	2021151	K. Ghana Maddileti	K C. Maddileti	19.05.88	SC
4	2005121	Hannan Prasad	Ramdev Rajasa	01.07.88	SC
5	2018818	Vikram Singh Moana	Suresh Mal Moana	01.05.88	ST

Result Notice (Part-V) Dated 29.04.2014

Sl. No. Roll. No.	Name	Father's Name/ Husband's Name	DOB	Marks	CAT
1	2026109	Sheba Paul	Robin	01.08.90	SC
2	2024092	Noor	Bhim Dutt	01.07.82	SC

अध्यक्ष महोदय : श्री जगदीश प्रधान जी प्रश्न संख्या-3

श्री जगदीश प्रधान : अध्यक्ष महोदय, प्रश्न संख्या 3 प्रस्तुत है:

क्या **स्वास्थ्य** मंत्री यह बताने की पा करेंगे कि :

(क) क्या यह सत्य है कि स्वास्थ्य सेवाओं को सुचारू बनाने के लिए दिल्ली सरकार ने मोहल्ला क्लीनिक खोले हैं;

(ख) वर्ष फरवरी, 2016 तक कितने मोहल्ला क्लीनिक खोले गये हैं और कितने खोलने का लक्ष्य रखा गया था;

(ग) कितने ऐसे भवन दिल्ली सरकार के पास पहले से तैयार हैं जिनमें स्वास्थ्य सेवाएं चलाई जा सकती हैं; और

(घ) क्या महिला मोहल्ला क्लीनिक खोलने की कोई योजना है?

अध्यक्ष महोदय : स्वास्थ्य मंत्री जी।

स्वास्थ्य मंत्री : प्रश्न संख्या 3 का उत्तर प्रस्तुत है:

(क) जी हां।

(ख) फरवरी, 2016 तक एक मोहल्ला क्लीनिक पीरागढ़ी में खोला गया है तथा 31.3.2016 तक 100 मोहल्ला क्लीनिक खोलने का प्रस्ताव है तथा वित्तीय वर्ष 2016-2017 में 1000 मोहल्ला क्लीनिक खोलने का प्रस्ताव है।

(ग) दिल्ली में स्वास्थ्य विभाग के अन्तर्गत 39 अस्पताल एवं 266 डिस्पेंसरियों/पॉलीक्लीनिक के भवनों में स्वास्थ्य सेवाएं पहले से ही प्रदान की जा रही हैं। इसके अतिरिक्त वर्तमान में चार निम्नलिखित भवन महानिदेशालय स्वास्थ्य सेवायें के अन्तर्गत तैयार हैं:

1. मदनपुर खादर फेज-1
2. गौतमपुरी, फेज-2, मोलडबंद
3. रोहिणी सैक्टर-21
4. सावदा घेवरा, फेज-2

(घ) जी नहीं।

अध्यक्ष महोदय : सप्लीमेंटरी। प्रधान जी।

श्री जगदीश प्रधान : अध्यक्ष जी, माननीय मंत्री जी की विधान सभा के अंतर्गत सराय पिपलथला, रविदास मार्ग नियर आजादपुर मंडी एक बिल्डिंग स्वास्थ्य विभाग की दो-ढाई साल से बनी पड़ी है तो मैं मंत्री जी से जानना चाहूंगा कि उसमें अभी तक ना तो मोहल्ला क्लीनिक, ना कोई डिस्पेंसरी खुली है, कुछ भी नहीं खोला गया है, उसमें कब तक खोल दिया जाएगा?

स्वास्थ्य मंत्री : दिल्ली सरकार के जो पहले अभी तक डिस्पेंसरियां चल रही हैं, कुछ डिस्पेंसरीज किराए के मकान में चल रही हैं, कुछ परमानेंट बिल्डिंग में चल रही हैं। तो अभी तक का रिव्यू ये रहा है, उसको चलाने में उतना खर्चा आ रहा है, वो ठीक नहीं है, अब जितनी भी इस तरह की बिल्डिंगें बची हुई हैं, या तो मोहल्ला क्लीनिक या पोली क्लीनिक, सराय पीपलथला को पोली क्लीनिक में कन्वर्ट किया जा रहा है और इस साल के अंत तक पोली क्लीनिक में कनवर्ट कर दिया जाएगा, पोली क्लीनिक के अंदर 6-7 स्पेशलिस्ट डॉक्टर्स बैठते हैं। एक्सरे मशीन और अल्ट्रासाउंड मशीन सब लगाई जाएंगी।

अध्यक्ष महोदय : इसी फाइनैशियल ईयर में?

स्वास्थ्य मंत्री : नहीं-नहीं अध्यक्ष जी, अगले फाइनैशियल ईयर में।

श्री जगदीश प्रधान : अध्यक्ष जी, एक बिल्डिंग बनी पड़ी है, और हम किराये की बिल्डिंग तलाश कर रहे हैं, कहीं नई बिल्डिंग बनाने की बात कर रहे हैं और जहां तक बिल्डिंग तीन साल से कूड़ादान में तब्दील होती जा रही है, उसमें जल्दी से जल्दी खोलना चाहिए।

स्वास्थ्य मंत्री : नहीं इसमें ऐसा है, देखिए, बताऊं मोहल्ला क्लीनिक 1000 खोलने हैं हमारे को उसके साथ-साथ पोलिक्लीनिक का काम चल रहा है। इससे पहले ही कर दिया जाएगा। परन्तु मैं समय इसलिए ले रहा हूं कि कहीं ऐसा ना हो कि किसी वजह से देरी होने लगे, जल्द से जल्द खोल दिया जाएगा।

अध्यक्ष महोदय : प्लानिंग में हैं मंत्री जी ने कहा है, उनको ध्यान भी है उसका। जरनैल सिंह जी। सप्लीमेंटरी बताइये।

श्री जरनैल सिंह (रा.गा.) : अध्यक्ष महोदय, मैं जानना चाहता हूं आपके माध्यम से कि ये जो मोहल्ला क्लीनिक 1000 खोलने हैं ये किस चरण पे हैं और क्या कोई इनकी जो जमीन एक्वायर करनी है या एमसीडी से लेनी है उसमें स्थिति कहां-कहां कैसी है ताकि एक क्लैरिटी आ सके ये काम कब तक पूरा हो जाएगा?

स्वास्थ्य मंत्री : 1000 मोहल्ला क्लीनिक बनाने के लिए टेंडर पास हो चुके हैं और टेंडर आवंटित किये जा चुके हैं, अभी पायलेट प्रोजैक्ट के रूप में 100 मोहल्ला क्लीनिक इमीडेटली 10-15 दिन के अंदर स्टार्ट कर दिये जायेंगे। कोशिश यही है कि 13 तारीख तक पूरे कर दें। जो बिल्डिंगें नई बन रही हैं; वो साल के अंत तक, दिसम्बर तक पूरी कर दी जायेंगी और उसमें से काफी जगह चिन्हित कर ली गई हैं बाकी की जा रही है।

अध्यक्ष महोदय : हां शास्त्री जी।

श्री आदर्श शास्त्री : अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री से ये जानना चाहता हूँ कि जो पोली क्लीनिक बन रही हैं, वो किस आधार पर तय की जा रही हैं? कहां पर खोली जाएंगी, क्या रेशो है? मतलब विधान सभा वाईज तय किया जा रहा है, क्षेत्र वाईज, डिस्ट्रिक्ट वाईज क्या उसकी कैल्कुलेशन है?

स्वास्थ्य मंत्री : अध्यक्ष महोदय, कोशिश की जा रही है कि सभी विधानसभा क्षेत्रों में एक पोली क्लीनिक जरूर खोला जा सके और जहां तक हो सके दो खोले जाएंगे।

अध्यक्ष महोदय : हां सोमनाथ जी। अंतिम है ये बस।

श्री सोमनाथ भारती : आपने मोहल्ला क्लीनिक्स के लिए डीडीए से जमीन की डिमांड की है?

स्वास्थ्य मंत्री : देखिएगा मोहल्ला क्लीनिक के लिए डीडीए से अलग से जमीन की डिमांड नहीं की गई है। परन्तु पिछले साल का एक्सपीरियंस है कि हमने 10 हॉस्पिटल की जमीन डीडीए से मांगी हुई है। एक साल पूरा हो चुका है। मैं आदरणीय एलजी साहब से भी मिला था। अभी तक एक के लिए भी की भी जमीन नहीं दी गई है मोहल्ला क्लीनिक ज्यादातर दिल्ली सरकार की जितनी जमीनें हैं, उन पर या डीडीए से एनओसी लेकर उन पर बनाया गया है। क्योंकि ये टैम्पेरी स्ट्रक्चर है और इस स्ट्रक्चर को बनाने के लिए जमीन के आवंटन की आवश्यकता नहीं है।

अध्यक्ष महोदय : प्रश्न संख्या 4 प्रमिला जी।

श्रीमती प्रमिला टोकस : अध्यक्ष महोदय प्रश्न संख्या-4 प्रस्तुत है:

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार बिजली की कमी से निपटने के लिए सरकारी भवनों जैसे विद्यालय, कॉलेज और डिस्पेन्सरियों आदि पर सोलर पावर प्लान्ट लगाने पर विचार कर रही है;

(ख) क्या यह भी सत्य है कि बिजली बचाने के उद्देश्य से सरकार सम-विषम योजना की तर्ज पर दिल्ली के नागरिकों की भागीदारी से महीने में एक दिन एक घण्टे के लिए बिजली के घरेलू उपकरणों को एक घंटा बन्द रखने की योजना पर विचार कर रही है;

(ग) यदि हां, तो इसे कब तक शुरू कर दिया जाएगा; और

(घ) यदि नहीं तो क्यों?

स्वास्थ्य मंत्री : अध्यक्ष महोदय, प्रश्न संख्या 4 का उत्तर प्रस्तुत है:

(क) जी हां।

(ख) ऐसी कोई योजना विचाराधीन नहीं है।

(ग) उपरोक्तानुसार लागू नहीं होता।

(घ) उपरोक्तानुसार लागू नहीं होता।

अध्यक्ष महोदय : हां प्रमिला जी कोई सप्लीमेंटरी। हां सोमनाथ जी।

श्री सोमनाथ भारती : सोलर पावर प्लांट से केन्द्र सरकार द्वारा भी और कई राज्यों ने भी रिवर्स पावर जनरेट करने की बहुत सारी सुविधाएं उपलब्ध कराई गई। मुझे लगता है कि हमारी सरकार इस मामले को सिरियसली लेगी और अगर कोई प्लान है तो इस बारे में हमें बताए।

स्वास्थ्य मंत्री : देखिएगा, सोलर पावर प्लांट लगाने के दो तरीके होते हैं; एक तरीका है कि सरकार कैपिटलाइज खुद करे और अपने पैसों से लगवाए दूसरा तरीका होता है कि अपने पैसे ना लगाकर वो दूसरे जो वैंडर्स हैं उनको लगाने के लिए जगह दे दे और उनसे बिजली परचेज करे। दिल्ली सरकार ने अभी तक जितने भी हमारे सोलर प्लांट लगाए गये हैं; उनका सारा ऑडिट कराया था। उनके अंतर जो हमें बिजली पड़ रही थी, उसकी कॉस्ट 12 रुपये से लेकर 35 रुपये यूनिट पड़ रही थी। तो मुझे लगता है कि कैपिटल कॉस्ट के ऊपर सरकार का पैसा बर्बाद करने की कोई आवश्यकता नहीं है। इसलिए सरकार ने निश्चय किया है कि आगे से जितने भी सोलर प्लांट लगाए जाएंगे, वो सारे के सारे वैंडर्स के द्वारा लगाए जाएंगे मतलब की सारा का सारा पैसा वैंडर्स लगाएगा हम सिर्फ बिजली परचेज करेंगे इसी श्रृंखला में मैं सदन को बताना चाहूंगा दिल्ली में दो मैगावाट का पावर प्लांट लगा दिया है और दिल्ली सैक्रेटेरिएट की बिजली वहां से ली गई है। उसमें आगे और एक्सटेंशन भी किया जा रहा है।

अध्यक्ष महोदय : हां, अलका जी बताएं।

सुश्री अलका लाम्बा : अध्यक्ष महोदय, बजट पेश करते हुए आपने बताया कि 42 हजार अंधेरी जगहों को आपने चिन्हित किया है, जहां पर आप लाइट लगाने जा रहे हैं। तो मैं ये जानना चाहती हूं कि उसमें एलईडी लाइट्स लगा रहे हैं या फिर सोडियम लाइट्स लगेंगी?

स्वास्थ्य मंत्री : अध्यक्ष महोदय, ये सारी एलईडी लगेंगी, नहीं, सोलर लाइट नहीं। क्योंकि चार्ज नहीं हो पाती हैं इसलिए सोलर लाइट लगाना मुश्किल है।

अध्यक्ष महोदय : हां महेन्द्र जी।

श्री महेन्द्र यादव : अध्यक्ष महोदय, मैं आपके माध्यम से मैं माननीय मंत्री जी

से पूछना चाहूंगा कि सोलर लाईट यदि आप खरीदोगे तो किस रेट के ऊपर आपकी प्लानिंग है?

स्वास्थ्य मंत्री : यह बता पाना सम्भव नहीं है कि किस रेट पर खरीदेंगे। वो तो टैंडर्स के बाद पता लगेगा। अभी ऐसे कहना मुश्किल है।

अध्यक्ष महोदय : प्रश्न संख्या 5 श्री जगदीप जी।

श्री जगदीप सिंह : अध्यक्ष महोदय, प्रश्न संख्या 5 प्रस्तुत है:

क्या **स्वास्थ्य मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सत्य है कि पिछले चार सालों में दिल्ली के बिजली उपभोक्ताओं का लोड बढ़ाए जाने के कारण लोगों के बिल ज्यादा राशि के आ रहे हैं;

(ख) क्या यह भी सत्य है कि इन कम्पनियों ने बढ़े हुए लोड के अनुपात में अपने सिस्टम जैसे ट्रांसफार्मर/केबल अपग्रेड कर लिये हैं;

(ग) यदि हां, तो विधान सभा वार बिजली कम्पनियों द्वारा पिछले चार साल में किये गए अपग्रेडेशन का विवरण दें;

(घ) क्या बिजली की तीनों कम्पनियों ने इस बाबत कोई जानकारी सरकार को दी है;

(ङ) यदि नहीं, तो क्या सरकार बिजली कम्पनियों द्वारा अपने इस दायित्व के पूरा किये जाने की जांच कराने पर विचार कर रही है; और

(च) यदि हां, इसका पूरा विवरण दें?

स्वास्थ्य मंत्री : अध्यक्ष महोदय, प्रश्न संख्या 5 का उत्तर प्रस्तुत है:

(क) दिल्ली विद्युत विनियामक आयोग के आदेश दिनांक 1 फरवरी, 2011 एवं 22 नवम्बर, 2011 के अनुसार उपभोक्ताओं का स्वीकृत लोड बढ़ जाता है। घट जाता है जिसके कारण उपभोक्ताओं के बिल में बढ़ोत्तरी/घटोतरी हो जाती है।

(ख) और (ग) जी हां। वितरण कम्पनी द्वारा बढ़ाई गई क्षमता का विवरण अनुलग्नक 'क', 'ख', तथा 'ग' में संलग्न है

(घ) वितरण कम्पनी द्वारा सभी योजनाओं का ब्यौरा दिल्ली विद्युत विनियामक आयोग को समय-समय पर प्रस्तुत किया जाता है।

Annexure 'क' 'ख'

TPDDL

Description	2012-13	2013-14	2014-15
No. DTs (Nos.)	28890	28340	28693
MVA Capacity (MVA)	4742	4770	4891
11 KV Network (Km)	3796	3847	3963
LV Network (Km)	NA	6005	8350

1991

807278109, 0143362, 016035, 0040870, 073129, 073744E, 481A, 0703209, 073330, 070711, 072612, 033011, 072615, 060

[illegible]

M.A. Wise Summary of Capacity addition in BPP.									
Sl.No.	Name of M.A.	Capacity Added in FY:14-15				Capacity Added in FY:15-16			
		TRF (In MVA)	HT Cable (In Km)	TJ Cable (In Km)	8	TRF (In MVA)	HT Cable (In Km)	TJ Cable (In Km)	8
1	2	3	4	5	6	7	8	9	10
1	Col. Shri Devender Sharma	2.0	2.1	0	2.0	5.5	1.1		
2	Shri Adarsh Shastri	2.0	2.3	0.1	1.2	3.5	0.2		
3	Shri Ajay Trutt	0.2	0.0	0	1.7	0.0	4.3		
4	Shri Armanullah	12.7	1.6	3.8	9.6	9.5	1.2		
5	Shri Axtar singh	1.7	4.0	0	0.0	0.0	1.2		
6	Shri Dinesh Mohania	5.0	0.0	0	2.1	6.2	3.8		
7	Shri Ginish Soni	1.3	0.0	1.6	1.1	0.0	3.0		
8	Shri Gulaab Singh	101.8	17.3	0.8	9.5	0.8	0.7		
9	Shri Jagdeep Singh	0.6	0.0	0.3	1.6	2.0	0.9		
10	Shri Jarnail Singh	1.3	0.0	0	0.9	3.1	0.6		
11	Shri Jarnail Singh T	4.1	1.1	2.1	3.2	0.8	0.0		
12	Shri Kaibh Gohat	19.1	11.5	6.1	15.0	2.9	3.1		
13	Shri Kartar Singh Tansar	5.2	0.7	2.1	2.8	0.2	3.1		
14	Shri Madan Lal	2.9	4.8	1.8	0.9	1.1	0.1		
15	Shri Mahender Yadav	1.3	0.0	3.1	1.3	6.2	2.1		

1	2	3	4	5	6	7	8
16	Smt Bhavna Gaur	2.2	11.3	1.6	1.7	6.5	2.3
17	Shri NTD Sharma	0.9	0.7	0	1.0	2.7	1.8
18	Shri Naresh Ballyan	2.4	3.7	0.1	4.6	6.0	0.8
19	Shri Naresh Yadav	4.4	0.4	0.8	0.0	2.7	4.9
20	Shri Pralash Jaiswal	0.6	0.0	0	0.6	0.0	0.1
21	Shri Praveen Kumar	3.6	0.0	0.4	2.2	0.0	0.5
22	Shri Raghuvinder Shokeen	4.8	0.0	2.2	3.3	0.3	2.9
23	Shri Rajesh Rishi	6.3	2.5	0.8	0.0	0.0	3.3
24	Shri S.C. Goel	0.0	0.0	0.2	0.9	3.2	0.0
25	Shri Sahi Ram	3.2	4.4	2.6	0.9	2.4	1.5
26	Shri Satyendra Jain	0.9	0.0	0	2.3	0.6	1.9
27	Shri Suresh Bhardwaj	5.9	0.0	0	1.3	4.6	3.8
28	Shri Sornath Bhatti	2.1	0.5	2.6	2.4	2.7	1.1
29	Shri Sukhvir Singh Dalal	3.8	1.6	4.8	52.3	0.0	3.2
30	Shri Surender Singh	0.0	2.1	0	0.0	0.0	0.0
31	Smt Premila Tokas	4.8	1.6	5.8	0.9	2.7	3.3
Grand Total		207.2	74.5	43.7	127.5	76.6	57.1

MTA Wise-Summary of Capacity addition in BRT.

Sl. No.	Name of MTA	Capacity Added in FY (14-15)				Capacity Added in FY (15-16)			
		TRE (In MVA)	HT Cable (In KM)	LT Cable (In KM)	5	6	TRE (In MVA)	HT Cable (In KM)	LT Cable (In KM)
1	2	3	4	5	6	7	8	9	10
1	Col. Shri Devender Sharma	2.0	2.1	0	2.0	5.7	1.1		
2	Shri Adarsh Shastri	2.0	2.3	0.1	1.2	3.5	0.2		
3	Shri Ajay Dutt	0.2	0.0	0	1.7	0.0	4.3		
4	Shri Amanatullah	12.7	1.6	3.8	9.6	9.5	1.2		
5	Shri Arun Singh	1.7	4.0	0	0.0	0.0	1.2		
6	Shri Dinesh Mohania	5.0	0.0	0	2.1	6.2	3.8		
7	Shri Girish Soni	1.3	0.0	1.6	1.1	0.0	3.0		
8	Shri Gulab Singh	10.8	17.3	0.8	9.5	0.8	0.7		
9	Shri Jagdeep Singh	0.6	0.0	0.3	1.6	2.0	0.9		
10	Shri Jarnail Singh	1.3	0.0	0	0.9	3.1	0.6		
11	Shri Jarnail Singh T	4.1	1.1	2.1	3.2	0.8	0.0		
12	Shri Kailash Gehlot	19.1	11.5	6.1	15.0	2.9	3.1		
13	Shri Kartar Singh Tamsar	5.2	0.7	2.1	2.8	0.2	3.1		
14	Shri Madan Lal	2.9	4.8	1.8	0.9	1.1	0.1		
15	Shri Mohender Yadav	1.3	0.0	3.1	1.3	6.2	2.1		

1	2	3	4	5	6	7	8
16	Smt. Bhavna Gaur	2.2	11.3	1.6	1.7	6.5	2.3
17	Shri N.D. Sharma	0.9	0.7	0	1.0	2.7	1.8
18	Shri Naresh Bhatnagar	2.4	3.7	0.1	4.6	6.0	0.8
19	Shri Naresh Yadav	4.4	0.4	0.8	0.0	2.7	4.9
20	Shri Prakash Jaiswal	0.6	0.0	0	0.6	0.0	0.1
21	Shri Praveen Kumar	3.6	0.0	0.4	2.2	0.0	0.5
22	Shri Raghuvinder Shokeen	4.8	0.0	2.2	3.3	0.3	2.9
23	Shri Rajesh Rishi	6.3	2.5	0.8	0.0	0.0	3.3
24	Shri S.C. Goyal	0.0	0.0	0.2	0.9	3.2	0.0
25	Shri Shri Ram	3.2	4.4	2.6	0.9	2.4	1.5
26	Shri Satyendra Jain	0.9	0.0	0	2.3	0.6	1.9
27	Shri Saurabh Bharadwaj	5.9	0.0	0	1.3	4.6	3.8
28	Shri Somnath Bhatti	2.1	0.5	2.6	2.4	2.7	1.1
29	Shri Sukhvir Singh Talal	3.8	1.6	4.8	52.3	0.0	3.2
30	Shri Surender Singh	0.0	2.1	0	0.0	0.0	0.0
31	Smt. Premila Tokas	4.8	1.6	5.8	0.9	2.7	3.3
Grand Total		20.2	34.5	43.7	127.5	78.6	57.4

Supplementary for Starred Question No. 05

- All Bills are issued on the basis of Tariff Order issued by DERC from time to time. The Sanctioned Load is revised based on three highest maximum Demand Readings in the Previous Years as per DERC Orders dated 01.02.2011, 11.01.2012, 22.11.2012 and 20.01.2012 (copy enclosed as Annexure-"A").
- The Electricity Bills are raised by DISCOMs as per the prevailing tariff notified by DERC in its Tariff Order.
- DERC has also notified a Public Awareness Bulletin for information of consumers for redressal of their grievances (copy enclosed as Annexure-"B").
- It is the duty of DISCOMs to develop and maintain an efficient coordinated and economical distribution system in their area of jurisdiction. Further, upgradation of network to cater for expected load growth, to reduce AT & C losses and to remove congestion is a continuous process.

Annexure 'A'

F.11(548)/DERC/2009-10/C.F.No.2373/4557

February 01, 2011

Petition no. 05/2010

To

BSES Rajdhani Power Ltd.
Through its: CEO
BSES Bhawan
Nehru Place
Delhi-110 019.

BSES Yamuna Power Ltd.
Through its: CEO
Shakti Kiran Building
Karkardooma Delhi-110 092.

North Delhi Power Limited
Through its: Managing Director
Sub-Station Building
Hudson Lines, Kingsway Camp
Delhi-110009.

The Chairperson
New Delhi Municipal Council
Palika Kendra
Sansad Marg
New Delhi - 110 001.

Sir,

The Hon'ble Appellate Tribunal for Electricity (ATE) vide its Order dated 09.12.2010 in Appeal no. 139/2010 and in the matter of North Delhi Power Ltd. Versus Delhi Electricity Regulatory Commission has modified the Commission's Order dated 08.04.2010 to the extent that the minutes of the joint meeting held on 03.12.2010 between the officers of the Commission and NDPL shall form part of the above Order of the Commission.

2. The operative part of the Minutes of the Meeting dated 03.12.2010 on the subject matter is reproduced as under:

"It was mutually agreed that these issues will be comprehensively addressed in the revised Standard of Performance Regulations being framed by the State Commission. However, pending issuance of the

Regulations, a procedure have been agreed as laid down in the agreed Minutes of the Meeting."

As per the Minutes of the Joint Meeting, following shall be adopted by the Licensee:

(i) Where energy meters have provision for recording the maximum demand, the average of the 3 highest maximum demand readings recorded by the consumer during the 12 month period from April to March (rounded all to the next higher whose number would be adopted to revise the Sanctioned Load. For such consumer, the security deposit would be revised accordingly on the above??

(ii) Where the energy meters of the consumers do not have MDI, the Commission, shall evolve appropriate guidelines in the Regulations bases on the apalysis of data to be submitted by Power Utilities. The utilities shall provide information regarding the average kWh/KW for the 12 month period April to March of 2009-10 for consumers having meters with maximum demand indication for the above analysis.

So, in light of the above order of the Appellate Tribunal all the distribution licensees are directed to comply with the decisions taken in the joint meeting dated 03.12.2010 on the above subject till the above issue is comprehensively addressed in the revised Standard of Performance Regulations by the Commission. (Copy of the Minutes of the Joint Meeting is attached as Annex 'A'. The copy of the Appellate Tribunal Order is attached as Annex 'B'.

This issues with the approval of the Commission.

End: As above.

Yours' faithfully.

Sd/-

(Sunita Yadav)

Secretary

Annexure 'A'

Minutes of Meeting held with NDPL in Delhi Electricity Regulatory Commission, Malviya Nagar, New Delhi on 03.12.2010 at 12.00 Noon

In compliance with the directions of the Hon'ble Appellate Tribunal for Electricity vide Order dated 23-11-2010 passed in relation to the Appeal No. 139/2010 titled as "North Delhi Power Limited versus Delhi Electricity Regulatory Commission" a meeting was held amongst officers of NDPL and DERC at the Commission's Office to discuss and deliberate on the issues involved and for resolving the matter. The Hon'ble ATE has directed as under:

"Heard both the parties. Both the parties have agreed to work out a procedure for additional security from the existing consumers. Accordingly, they are directed to submit an agreed procedure on or before 07.12.2010."

2. The following officers were present in the meeting;

DERC

- i. Smt. Anjuli Chandra, Executive Director (Engg./Tariff)
- ii. Sh. K.K. Verma, Jt. Director (Engg.)
- iii. Sh. Anish Garg, Jt. Director (PS&E)

NDPL

- iv. Sh. Vivek Singla, Sr. General Manager (PM&CC)
- v. Sh. Sunii Kumar Sharma, AGM (PM&CC)
- vi. Sh. Anurag Bansal, HOG (Corporate Legal)
- vii. Sh. Vorun Sharma, Manager (CCM)

3. NDPL stressed the need for the compliance of clause no. 47 of Electricity Act., 2003 as under:

'47. Power to require security

.....?? Not readable

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(a) *in respect of the electricity supplied to such person: or*

(b) *where any electric line or electrical plant or electric meter is to be provided for supplying electricity to such person, in respect of the provision of such line or plant or meter, and if that person fails to give such security, the distribution licensee may, if he thinks fit, refuse to give the supply of electricity or to provide the line or plant or meter for the period during which the failure continues.*

(2) *Where any person has not given such security as is mentioned in sub-section (1) or the security given by any person has become invalid or insufficient, the distribution licensee may, by notice, require that person, within thirty days after the service of the notice, to give him reasonable security for the payment of all monies which may become due to him in respect of the supply of electricity or provision of such line or plant or meter.*

(3) *If the person referred to in sub-section (2) fails to give such security, the distribution licensee may, if he thinks fit, discontinue the supply of electricity for the period during which the failure continues.*

(4) *The distribution licensee shall pay interest equivalent to the bank rate or more, as may be specified by the concerned State Commission, on the security referred to in sub-section (1) and refund such security on the request of the person who gave such security.*

(5) A distribution licensee shall not be entitled to require security in pursuance of clause (a) of sub-section (1) if the person requiring the supply is prepared to take the supply through a pre-payment meter.

4. The procedure suggested by NDPL is as under:

(i) Notice u/s 47 (2) of the Electricity Act 2003 to be issued by NDPL to the consumer (whose security deposit with NDPL has become insufficient) keeping in with requirements of section 4(2) of the Electricity Act, 2003 to deposit within 30 days from the service of the notice, reasonable security deposit as demanded by NDPL, failing which the supply shall be liable for disconnection by the NDPL, of the Electricity Act, 2003.

(ii) Basis of computation of Reasonable Security Deposit:

- The Licensee shall review the consumptions pattern of the consumer for the adequacy of the security deposit from April to March of the previous year.
- Consumer shall be required to maintain a reasonable security deposit equivalent to consumption bill of 2 months 15 days (for monthly billing cycle Consumers) and 3 months 15 days (for bimonthly Billing cycle Consumers), based on average monthly consumption bills of the previous financial year. Any shortfall or excess amount estimated with existing security deposit shall be adjusted in the first bill of next financial year for respective consumer.
- Reasonable consumption deposit as stipulated above shall be applicable to all categories of consumers.
- Under Clause 16(vi) of Delhi Electricity Supply Code & Performance Standards Regulations, 2007, Licensee shall credit the interest due on account of security deposit in the first bill of next financial year for respective consumer.

5. The existing SOP regulation 2007 provide the following:

- (i) Clause 29 of Delhi Electricity Supply Code & Performance Standards Regulations, 2007 (SoP Regulations, 2007) specify the security deposit to be deposited by new consumers which is based upon the sanctioned load of the consumer.
- (ii) There is no provision for enhancement of security deposit for existing consumer on the basis of increase consumption at the consumer.

.....?? Not readable.

?????

above basis. First such period shall be April 09 - March 10 and the revision shall take place during the current FY.

- (ii) Where the energy meters of the consumers do not have MDI, the Commission shall evolve appropriate guidelines in the Regulations based on the analysis of data to be submitted by Power Utilities. The utilities shall provide information regarding the average kWh/KW for the 12 month period April to March 2009-10 for consumers having meters with maximum demand indication for the above analysis.

For NDPL

Sd/-

Vivek Singla

Sr. General Manager (PM&CC).

For DERC

Sd/-

(Anjali Chandra)

Executive Director (Engg.).

COURT - II

APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 139 of 2010

Dated : 9th December, 2010

Coram: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. P.S. Datta, Judicial Member

In the matter of:

North Delhi Power Ltd.

...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : Mr. K. Datta, Mr. Ajaay Kapoor
Mr. Anurag Bansal

Counsel for the Respondent : Mr. Sachin Data
Mr. K.K. Verma for DERC

ORDER

Learned Counsel for the State Commission had submitted that the Commission had no objection to enhancement of sanctioned load of consumers whose consumption is over a period of time is more than the sanctioned load but the Commission was concerned about the methodology to be adopted while doing so. Accordingly, in the last hearing dated 27.11.2010 both the parties had agreed to work out a procedure for additional security for the existing consumers and this Tribunal had directed the parties to submit the agreed procedure. Parties have now filed minutes of the meeting held on 3.12.2010 wherein it has been agreed that the issue will be comprehensively addressed in the revised Standards of

Performance Regulations being framed by the State Commission. However, pending issuance of the Regulations, a procedure has been agreed as laid down in the agreed minutes of meeting. Accordingly, this Appeal is disposed of in terms of the minutes of the joint meeting dated 3.12.2010 signed by both the parties which shall form part of the order and the order impugned dated 8.4.2010 stands modified to that extent. Accordingly, **the Appeal stands disposed of.**

(Justice P.S. Datta)

Judicial Member

(Rakesh Nath)

Technical Member

PK/KSM

F.7(57)/DERC/CA/2011-12/3060/5708

11.01.2012

The Chief Executive Officer
M/s BSES Rajdhani Power Ltd.
BSES Bhawan
Nehru Place
New Delhi - 110019

The Chief Executive Officer
North Delhi Power Ltd
33 KV Grid Sub-station
Hudson Lane
Kingsway Camp
Delhi - 110 009

The Chief Executive Officer
M/s BSES Yamuna Power Ltd.
Shakti Kiran Building, Karkardooma
New Delhi - 110 009

The Chairman
New Delhi Municipal Council
Palika Kendra, Sansad Marg
New Delhi-110001

**Sub.: Clarification regarding Revision of Sanctioned
Load Order dated 22.11.2011**

**Ref.: DERC's Order No. 7(57)/DERC/CA/2011-12/3060/5005
dated 22.11.2011 & Order No. 11(548)/DERC/2009-10/
C.F. No.2373/4557 dated 01.02.2011**

Sir,

Representations have been received from Discoms seeking clarification regarding the applicability of the initial order no. 11 (548)/DERC/2009-10/ C.F.No.2373/4557 dated 01.02.2011 and the second order dated 22.11.2011.

In this respect, it is clarified that the first order dated 01.02.2011, followed by second order dated 22.11.2011, regarding upward revision of the sanctioned load of the consumer, (after issue of notice, and giving 30 days time to the consumer to deposit the enhanced security deposit) shall be applicable for all categories of consumers.

The clause regarding reduction in sanctioned load, in second order dated

22.11.2011 (based on average of three highest MDIs in the previous financial year) shall be applicable to domestic consumers only. For all other categories of consumers, load reduction shall be carried out in terms of Clause 21 of the DERC (Supply Code & Performance Standards Regulations), 2007.

This issues with the approval of the Commission.

Yours faithfully .

Sd/-

(Jayshree Raghuraman)

Secretary

F.7(57)/DERC/CA/2011-12/3060/5005

22.11.2011

The Chief Executive Officer
M/s BSES Rajdhani Power Ltd.
BSES Bhawan
Nehru Place
New Delhi - 110019

The Chief Executive Officer
North Delhi Power Ltd
33 KV Grid Sub-station
Hudson Lane
Kingsway Camp
Delhi - 110 009

The Chief Executive Officer
M/s BSES Yamuna Power Ltd
Shakti Kiran Building, Karkardooma
New Delhi - 110 009

The Chairman
New Delhi Municipal Council
Palika Kendra, Sansad Marg
New Delhi-110001

Sub: Revision of Sanctioned Load of the Consumers

**Ref.: Our Order No.F.11(548)/DERC/2009-10/
C.F.No.2373/4557 dated 01.02.2011**

Sir,

This is in reference to our aforementioned order of revision of sanctioned load of the consumers based upon the MDI readings of the consumer. Various representations have been received from different consumers groups, RWAs etc. regarding requirement of notice to the consumers before enhancement of sanctioned load and reduction of the sanctioned load based upon the usage pattern. In respect of the same, it is hereby clarified that the following procedure shall be adopted by the Discoms:

1. In cases where average of three MDI readings from April to March in the previous year of the consumers exceed the sanctioned load, the Discoms shall issue a notice to the consumer giving details of the months and exact readings where the usage of the consumer has exceeded the sanctioned load in the previous year and the proposed increase in

sanctioned load. The consumer shall be given 30 days period to deposit the enhanced security deposit for such increase in sanctioned load, in accordance with Electricity Act, 2003. If the consumer fails to do so, the additional amount may be included in the next bill, indicating the reasons for such inclusion in the bill.

2. In cases where the average of three highest MDIs in the previous year is less than the sanctioned load of the consumer, the Discom shall issue a notice to the consumer giving details that his maximum demand is less than the sanctioned load. The Discom shall seek the consent of the consumer for load reduction and in case the consumer agrees, the same shall be carried out in the next billing cycle. The Discom shall also refund the pro-rata security deposit in case domestic consumers by adjusting the same in the next billing cycle of the financial year.
3. The revision of sanctioned load upward/downward shall be done once a year at the beginning of the financial year.
4. This is applicable only for domestic consumers. Other consumers shall be governed by the relevant provisions in the Supply Code and Performance Standard Regulations.

Yours faithfully.

(Sunita Yadav)

Secretary

दिल्ली विद्युत विनियामक आयोग
Delhi Electricity Regulatory Commission
 (A Statutory Body of Govt. of NCT of Delhi)

.../Engg/DERC/2010-11/CE2621/5897

20.01.2012

The Chief Executive Officer
 M/s BSES Rajdhani Power Ltd.
 BSES Bhawan
 Nehru Place
 New Delhi - 110019

The Chief Executive Officer
 North Delhi Power Ltd
 33 KV Grid Sub-station
 Hudson Lane
 Kingsway Camp
 Delhi - 110 009

The Chief Executive Officer
 M/s BSES Yamuna Power Ltd
 Shakti Kiran Building, Karkardooma
 New Delhi - 110 009

The Chairman
 New Delhi Municipal Council
 Palika Kendra, Sansad Marg
 New Delhi-110001

Sub.: Replacement of the Service Cable vis-a-vis Sanctioned Load of the Consumer

Ref.: Meeting held on 03.01.2012 in the Commission - Revision of Sanctioned Load based on MDI

Sir,

This is in respect of revision of sanctioned load of the consumers being carried out by the Discoms, based upon the average of the 3 highest MDIs in the preceding financial year. We are in receipt of a large no. of representation from consumers regarding the issue of notices by the Discoms for deposit of total SLD charges for the revised sanctioned load.

It has been noticed that the different Discoms are using different yardsticks for levying these charges.

The existing SLD charges, as per 'Table - 4' of DERC Supply Code and Performance Standards Regulations, 2007 are as under:

Service Line cum Development Charge		
Sl. No.	Sanctioned Load (kW)	Amount (Rs)
1	Upto 5	3000
2	More than 5 upto 10	7000
3	More than 10 upto 20	11000
4	More than 20 upto 50	16000
5	More than 50 upto 100	31000
6	More than 100 kW (at 11kV)	50% of the cost of HT cables/line/ switchgear

The matter has been considered and it has been decided that only the differential SLD charges for movement from one slab to another state may be charged from the consumers whose load has to be increased due to enhancement in the MDI readings. Thus, for enhancement of sanctioned load from 4 kW to 6 kW, (6 kW - 4 kW), the consumer will have to pay the differential amount of Rs 7,000 (-) Rs 3,000 = Rs 4,000/-only. Further, in cases where the differential SLD is charged from the consumer, Discoms shall replace the service line if required.

It is also directed that the service line charges shall be credited to the capital account of the concerned Discom and not charged to revenue account.

This issues with the approval of the Commission.

Yours faithfully

Sd/-

(Anjali Chandra)

Exe. Director (Engg.)